

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 606/2024

IN THE MATTER OF:-

NEWS ITEM TITLED "GREATER KAILASH LESSER COMFORT LIFE AMID FOUL AIR MOSQUITOES" APPEARING IN THE TIMES OF INDIA DATED 22/04/2024.

INDEX D.O.H:- 20/09/2024

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Through



Puja Kalra
(Advocate)

Standing Counsel for MCD

New Delhi
Dated 11/09/2024

Ch. No. 430/431, Lawyers Chambers
Delhi High Court, New Delhi.

**BEFORE THE NATIONAL GREEN TRIBUNAL
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IN THE MATTER OF:-

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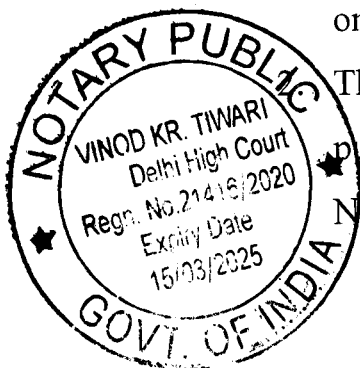
STATUS REPORT BY WAY OF AN AFFIDAVIT ON BEHALF OF THE RESPONDENT MUNICIPAL CORPORATION OF DELHI (MCD) PURSUANT TO ORDER DATED 27/05/2024.

AFFIDAVIT OF DR. SANJAY SINHA S/O SH. B.K. SINHA AGED ABOUT 52 YEARS, DY. HEALTH OFFICER, SOUTH ZONE, MUNICIPAL CORPORATION OF DELHI, GREEN PARK NEW DELHI:-

I, the deponent above named, do hereby solemnly affirm as state as follows:

1. That I am presently posted as Deputy Health Officer, South Zone , MCD, Green Park, New Delhi and am conversant with the facts of the case, as such am competent to depose the instant affidavit, on the basis of the official record maintained and made available, on behalf of Respondent MCD.

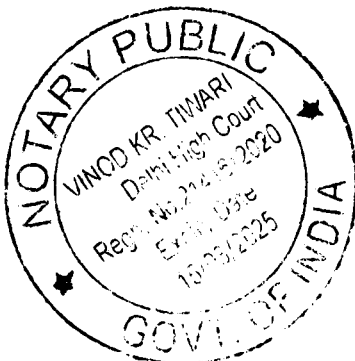
That the instant status report / affidavit is being filed pursuant to order dated 27/05/2024 of this Hon'ble National Green Tribunal.



3. That this Hon'ble Tribunal vide its order dated 27/05/2024 has passed the following orders / directions:

“

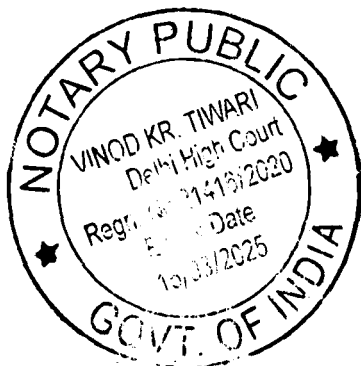
1. *This original application is registered suo motu on the basis of the news item titled "Greater Kailash lesser comfort Life amid foul air & mosquitoes" appearing in 'The Times of India' dated 22.04.2024.*
2. *The news item relates to the intolerable stench being emitted from a drain running alongside a park in South Delhi's Greater Kailash I, attracting swarms of mosquitoes. As per the article, the residents of the area are facing severe hardship as in early and evening hours, there are big clouds of mosquitoes everywhere. All the windows have to be kept sealed. Repellents do not work because of the sheer number of the pests. It states that the situation has deteriorated significantly in the past four months because the stagnant water in the drain provides an ideal breeding ground for mosquitoes. The news item states that despite multiple requests made to the authorities, the abovementioned drain has not been cleaned. The article discloses that sewage is also flowing into the drain, worsening the problem. The article cites that the residents are worried that if not dealt with soon, the situation may lead to health problems.*
3. *The news item raises substantial issue relating to compliance of the environmental norms, especially compliance of Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986.*
4. *Power of the Tribunal to take up the matter suo-motu has been recognized by the Hon'ble Supreme Court in the matter of "Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors." reported in 2021 SCC Online SC 897.*
5. *Hence, we implead the following as respondents in the matter:*
 - 1) *Delhi Pollution Control Committee, through its Member Secretary, Building No. TC-12V, 6th Floor, C Wing, Delhi Secretariate, I P Estate, Delhi 110002.*



- 2) Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi 110032.
- 3) Delhi Jal Board, through its CEO, Room No. 306, 3rd Floor, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi 110005.
- 4) Municipal Corporation of Delhi, through its Commissioner, 24th Floor, Dr. SPM Civic Centre, Minto Road, New Delhi 100002.
- 5) District Magistrate, South Delhi, M.B. Road, Saket, New Delhi 110068.
6. Issue notice to the above respondents for filing their response at least one week before the next date of hearing.
7. List on 11.09.2024."

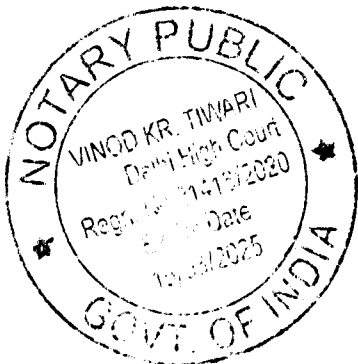
The copy of the order dated 27/05/2024 as passed by this Hon'ble Tribunal is annexed herewith as **Annexure –A.**

4. That the instant report was filed on 10/09/2024 at 06.00 PM, However, it could not be brought on record. Hence, the report herein is being filed taking into observation of DPCC and CPCB in regard to inspection carried out by the DPCC on 21.08.2024.
5. That concerning the role of the answering Respondent – MCD, regarding the breeding of mosquitoes and also regarding the alleged drain in Greater Kailash –I, New Delhi, the status of the actions as initiated / taken by Anti – Malaria Department / Public Health Department and Maintenance Division –II of South Zone – MCD respectively are here as under:



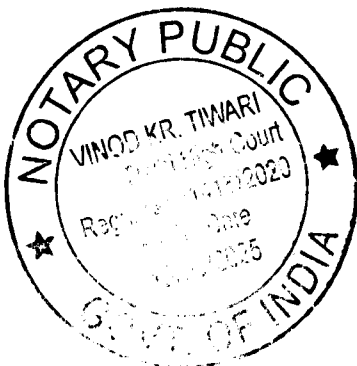
- A. **Action initiated / taken by Anti Malaria Department / Public Health Department of South Zone – MCD regarding mosquito breeding along the drain at R, S and D-Block Park in Greater Kailash –I, New Delhi.**

- i. The concerned area field staff / Malaria Inspector of the department has been taking adequate Anti Mosquito measures in respect of the alleged drain in routine on weekly basis. However, it goes without saying that it has also been intensified, on noticing the report published in News Paper in April – 2024.
- ii. As per record, the department has also undertaken the requisite Anti Larval Spray along the aforesaid drain by way Power Spray Tanker on 16/07/2024, 10/08/2024, 30/08/2024, 08/09/2024 and 09/09/2024. The photographs showing the Anti Larval Spray by way of Power Spray Tankers on the said date are annexed herewith as **Annexure –B (Colly)** for kind perusal of this Hon'ble Tribunal.
- iii. It is also pointed out that the department is also undertaking Anti Larval Spray by Knapsack Sprayers in the area in question on weekly basis along the alleged drain, regularly. In last 03 months it has been undertaken on 01.06.2024, 03.06.2024, 08.06.2024, 10.06.2024, 12.06.2024, 15.06.2024, 22.06.2024,



24.06.2024, 29.06.2024, 03.07.2024,
06.07.2024, 15.07.2024, 20.07.2024,
23.07.2024, 27.07.2024, 05.08.2024,
06.08.2024, 10.08.2024, 12.08.2024,
14.08.2024, 21.08.2024, 24.08.2024,
27.08.2024, 31.08.2024, 06.09.2024, and
09.09.2024.

- iv. Moreover, fogging against adult mosquito in the vicinity of the alleged drain has also been done / undertaken on various occasions. The photographs showing the fogging undertaken in the area in question are also annexed herewith as **Annexure –C (Colly)**.
- v. An awareness amongst the residents about preventive measures to be taken at the community level against vector born diseases (VBD) also disseminated by way of inter personal communication through breeding checkers who visited in the localities of the area in question.
- vi. Beside above, Zonal Entomologist of South Zone – MCD has also inspected the locality and also the alleged drain on 09/09/2024 and reported that no mosquito breeding is there in the alleged drain and in its surrounding area and the



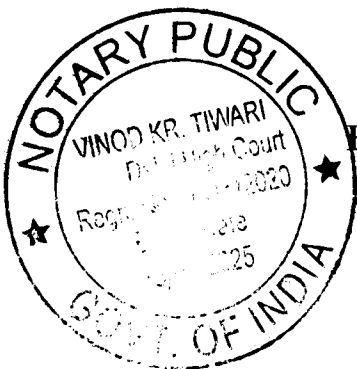
drain is flowing freely without any clogging and congestion.

vii. Further as per record, on receiving the communication bearing No. DPCC (10)(10)/(43)/Leg.-24/637-640 dated 27/08/2024, a status report containing the aforementioned details have also been sent to the In-charge (CMC-II), DPCC, Bela Road, Civil Lines, New Delhi vide bearing No. DHO/SZ/MCD/2024/D-1211 dated 06/09/2024. The copy of the said report as provided to the DPCC is annexed herewith as **Annexure –D.**

viii. Beside above, the Vector Borne Diseases status of Greater Kailash ward is as under:

Year	Dengue Cases	Malaria Cases	Chikungunya Cases
2021	19	00	00
2022	20	2	1
2023	48	1	3
2024*	2	1	1

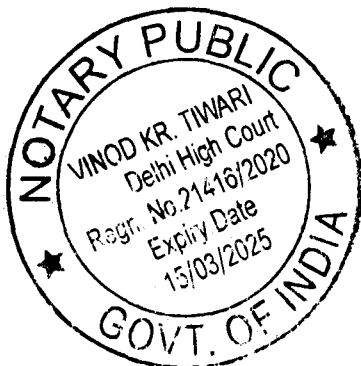
*Till 07.09.2024



B. Action initiated / taken by the Maintenance Division-II of South Zone – MCD regarding

de-sealting of drain along R, S and D-Block Park in Greater Kailash –I, New Delhi.

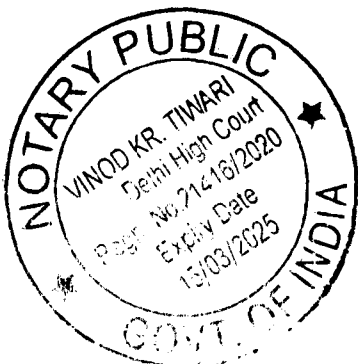
- i. The portion of drain/nallah of GK-1 starts from Outer Ring Road to Lala Lajpat Rai Marg. The total length of the drain/nallah under the jurisdiction of ward No. 173 is approximately 2075 meters. The catchment area of the drain/nallah received discharge from the far-flung areas of Sangam Vihar, Khanpur, Tigri, Devli, Dakshinpuri, Pushp Vihar, Sainik Farm, Chirag Delhi, Ghitorni, Sultanpur Village, Mehrauli, Fatehpur, Saidulajab Village, Freedom fighter colony and Saket which are on the upstream side and discharging effluent into GK-1 drain and tapping of the same is being done by DJB.
- ii. The portion of nalla/drain of R & S block nalla starts from the outer ring road to S-363 to B-272 Gk-1 and outfalls into Gk-1 nalla. The total length of the drain/nallah under the jurisdiction of ward No. 173 is approximately 1435 meters. The catchment area of the drain/nallah received discharge from GK-2, GK enclave-II, C R Park, and discharging effluent into the R & S block drain and



tapping of the same is being done by DJB.

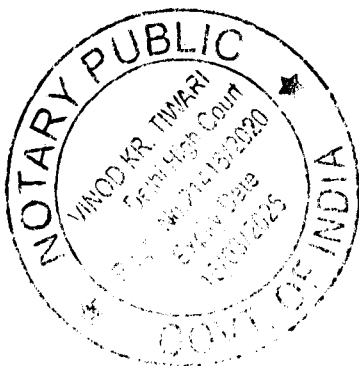
The following measures have been taken by the department to mitigate the foul smell and to maintain the flow of the drain.

- iii. As per the policy of the department, the desilting of the drain is carried out in two phases in a calendar year i.e. 1st phase starts from 15th January & 2nd phase starts from 1st October.
- iv. The desilting work for 1st phase of the current year 2024 of GK-1 nalla/drain has been carried out by deploying the JCB & poclain machine on 03.04.2024, 06.04.2024, 10.04.2024, 11.04.2024, 20.04.2024, 21.04.2024, 22.04.2024, 24.04.2024, 25.04.2024, 15.06.2024, 21.06.2024, 22.06.2024, 06.08.2024, 07.08.2024, 08.08.2024 & 09.08.2024 and by deploying manual labour also. Approximately 678 MT of silt has been extracted from the drain and sent to the SLF Okhla. (Photographs enclosed).
- v. The desilting work of R & S Block nalla/drain has been carried out by deploying manual labours. Approximately 38.60 MT of silt has been



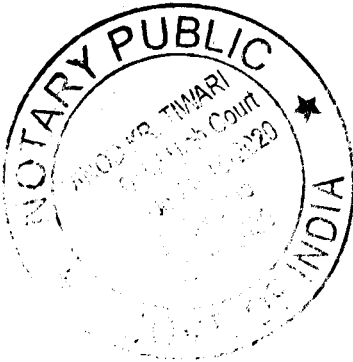
extracted from the drain and sent to the SLF Okhla. (Photographs enclosed).

- vi. Delhi Jal Board has trapped the R&S Block Nallah/drain near Krishi Vihar DDA Park just approx. 30 to 40 meter before GK-1 Drain gets merged by constructing a wall approx. 2 meters height due to which the water stagnated at upstream side of this nallah (Photographs enclosed).
- vii. The steps should be taken by DJB, to either remove the wall or divert the drain water containing sewage from entering into storm water drain. At times, the flow is not optimum, it leads to stagnation of water, due to wall in drain.
- viii. It is pertinent to mention here that the desilting of drains is a continuous process and as per the policy of the department the desilting activity is carried out throughout the year i.e. pre-monsoon & post-monsoon. 60% of the desilting is to be done in 1st phase (pre-monsoon) and 40% to be done in 2nd phase (post-monsoon).
- ix. It is further submitted that the department maintained the flow of water in the drain



regularly and checked the quantum of silt from time to time.

6. That as can be observed from above that the respective concerned departments of answering Respondent – MCD are making all endeavour by taking adequate measures to prevent mosquito breeding / mosquitoes along the alleged drain and by carrying out required desilting and cleansing of the alleged drain on regular basis and it will continue to take more effective steps in this regard.



Anjalee Mani
Deponent

VERIFICATION:

Verified at Delhi on this 11 SEP 2024 day of September – 2024, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

By Kalyan

I identified the Deponent who has signed/thumb impression before me

Anjalee Mani
Deponent

VERIFIED THAT THE CONTENTS EXPLAINED TO THE DEBENTOR EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

Vinod Kumar Tiwari Advocate
IDENTIFY THE EXECUTANT/DEBENTOR WHO HAS SIGNED IN MY PRESENCE
VINOD KUMAR TIWARI, Advocate, Reg. No 27416/2020
NOTARY PUBLIC (NEW DELHI) *248*

11 SEP 2024

Item No. 06

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606/2024

News Item titled "Greater Kailash lesser comfort Life amid foul air & mosquitoes" appearing in The Times of India dated 22.04.2024

Date of hearing: 27.05.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

ORDER

1. This original application is registered *suo motu* on the basis of the news item titled "Greater Kailash lesser comfort Life amid foul air & mosquitoes" appearing in 'The Times of India' dated 22.04.2024.
2. The news item relates to the intolerable stench being emitted from a drain running alongside a park in South Delhi's Greater Kailash I, attracting swarms of mosquitoes. As per the article, the residents of the area are facing severe hardship as in early and evening hours, there are big clouds of mosquitoes everywhere. All the windows have to be kept sealed. Repellents do not work because of the sheer number of the pests. It states that the situation has deteriorated significantly in the past four months because the stagnant water in the drain provides an ideal breeding ground for mosquitoes. The news item states that despite multiple requests made to the authorities, the abovementioned drain has not been cleaned. The article discloses that sewage is also flowing into the drain, worsening the problem. The article cites that the residents are worried that if not dealt with soon, the situation may lead to health problems.

12

3. The news item raises substantial issue relating to compliance of the environmental norms, especially compliance of Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986.
4. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.
5. Hence, we implead the following as respondents in the matter:
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 - (2). Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
 - (3). Delhi Jal Board, through its CEO, Room No. 306, 3rd Floor, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi 110005.
 - (4). Municipal Corporation of Delhi, through its Commissioner, 24th Floor, Dr. SPM Civic Centre, Minto Road, New Delhi 100002.
 - (5). District Magistrate, South Delhi, M.B. Road, Saket, New Delhi 110068.
6. Issue notice to the above respondents for filing their response at least one week before the next date of hearing.

7. List on 11.09.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

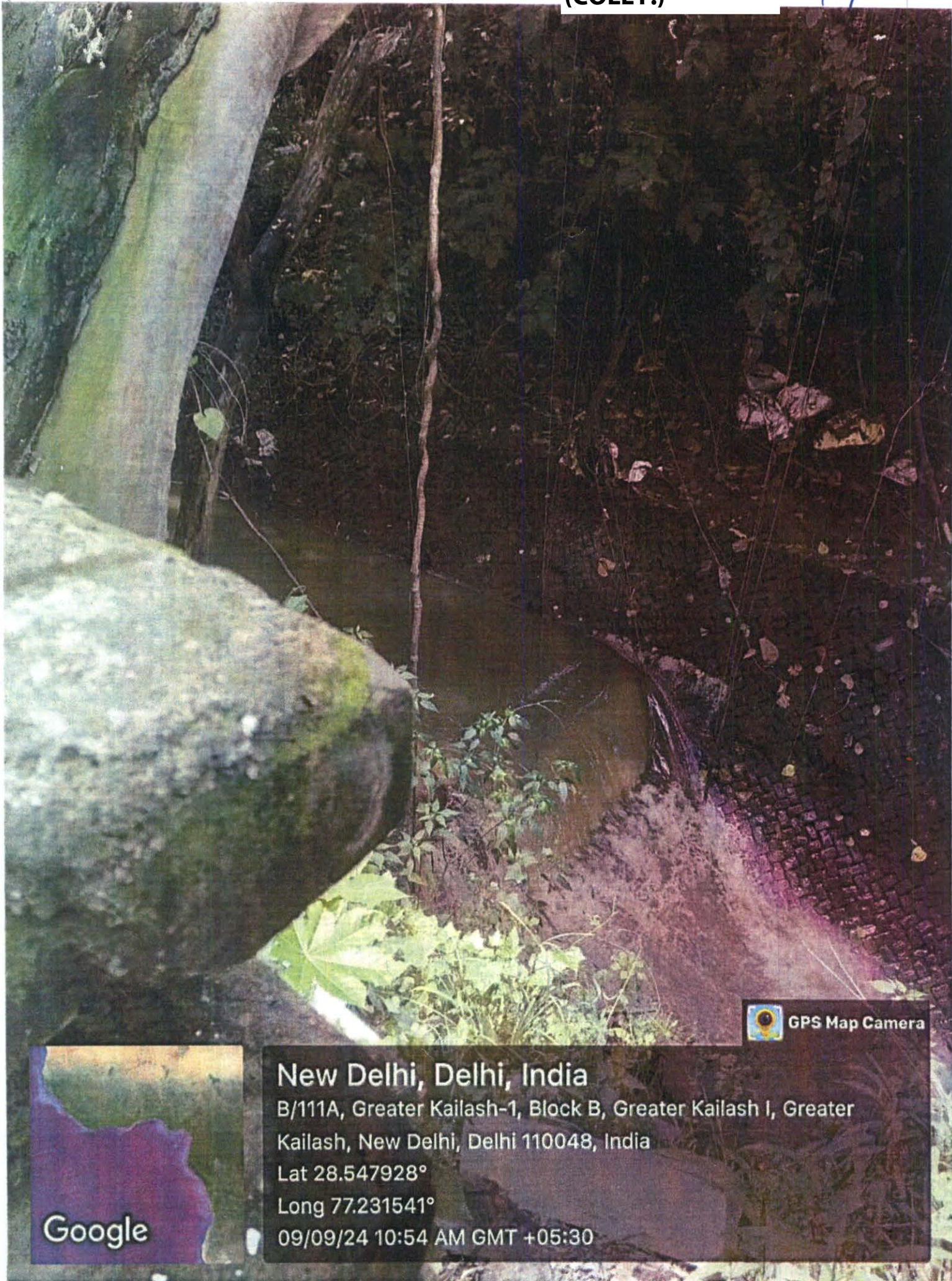
May 27, 2024
Original Application No. 606/2024
DV

T. Goy

Wall at Nalla.

ANNEXURE B
(COLLY.)

14 43



GPS Map Camera



New Delhi, Delhi, India

B/111A, Greater Kailash-1, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India

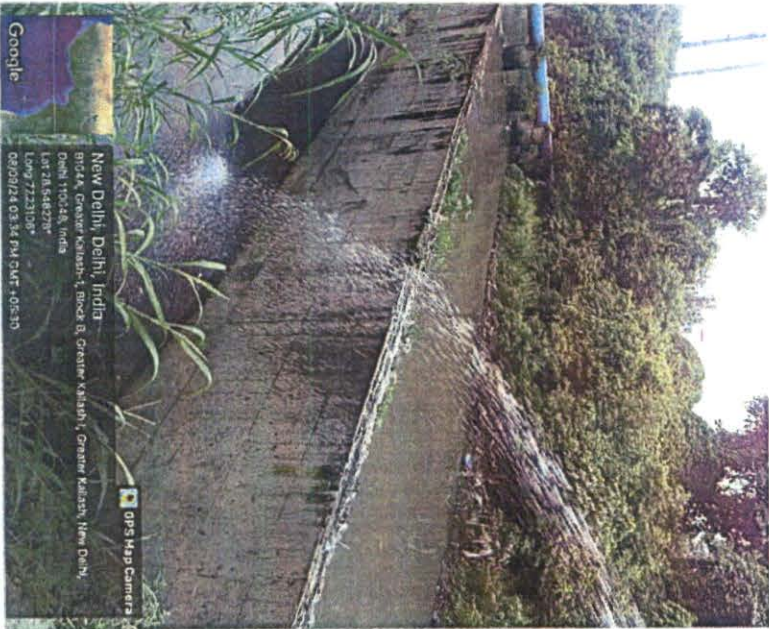
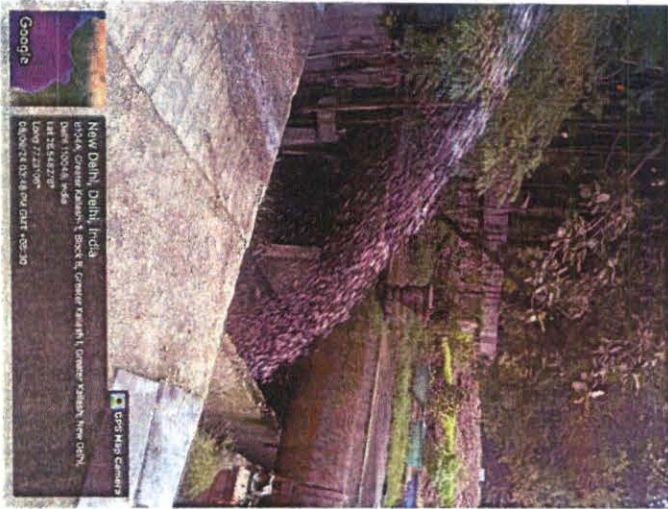
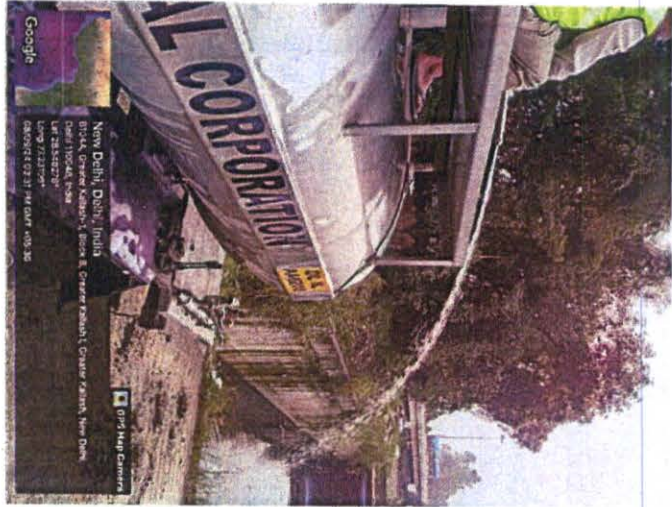
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Long 77.231541°

09/09/24 10:54 AM GMT +05:30

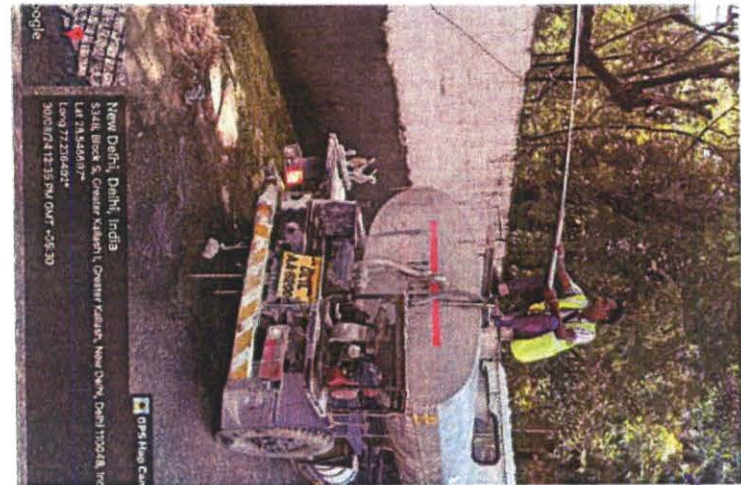
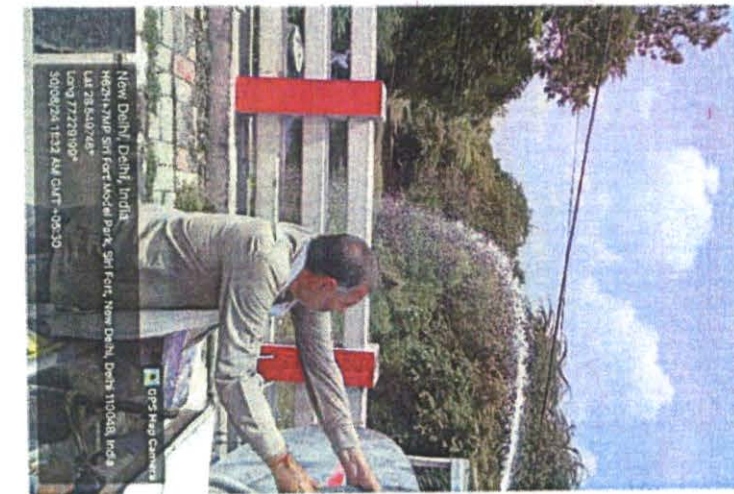
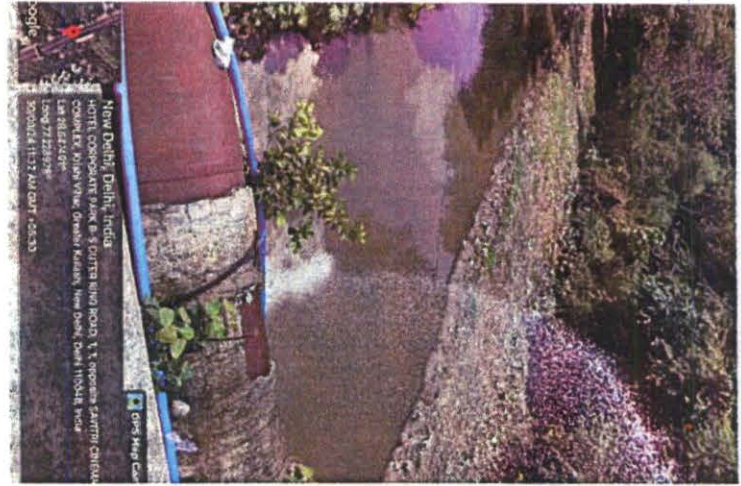
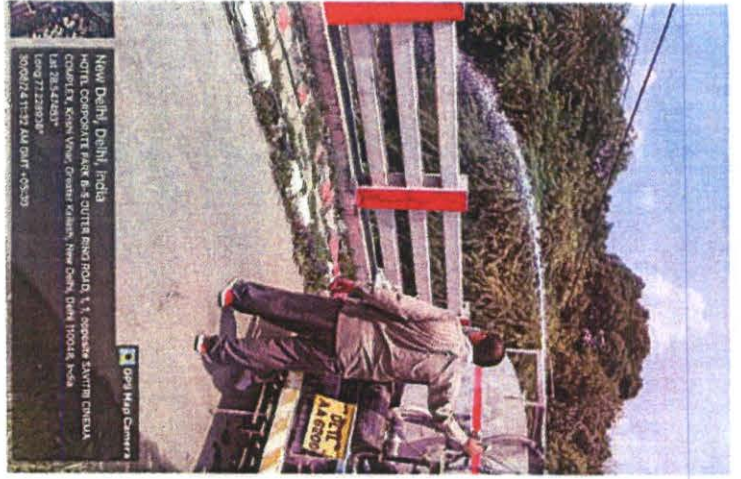
09/09/2024.

MI (Coordinator)
South Zone



MI (Co-ordinator)
 South Zone

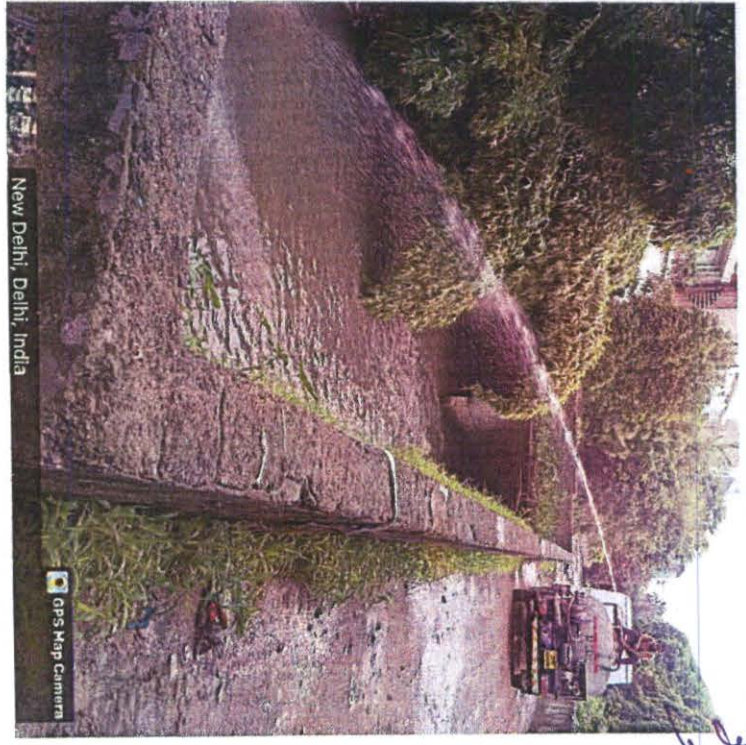
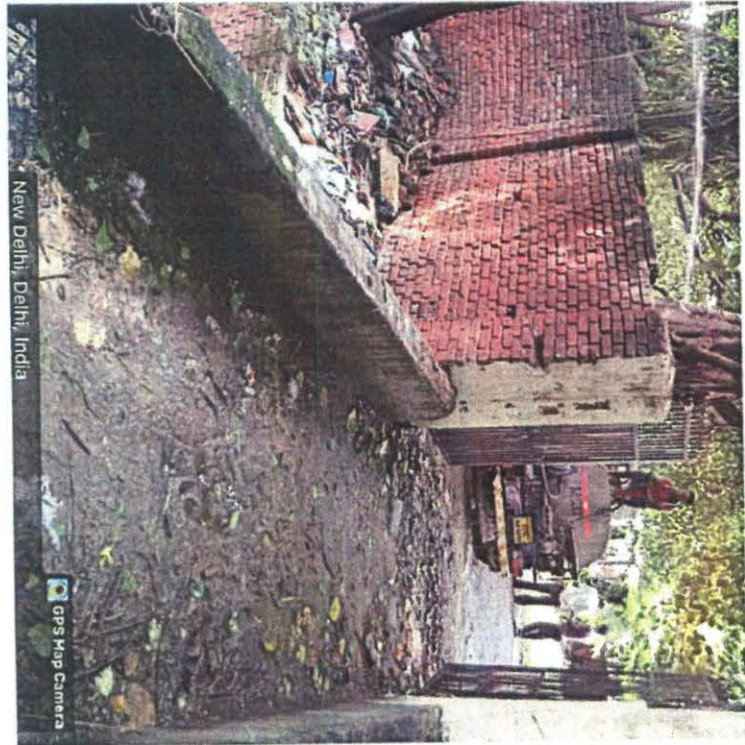
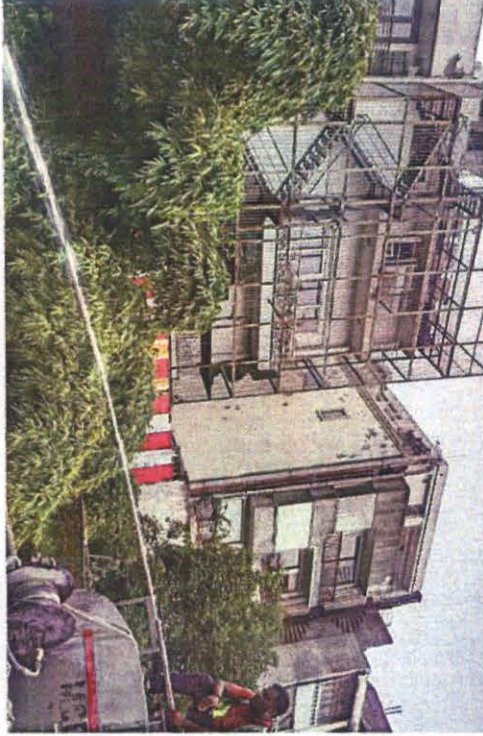
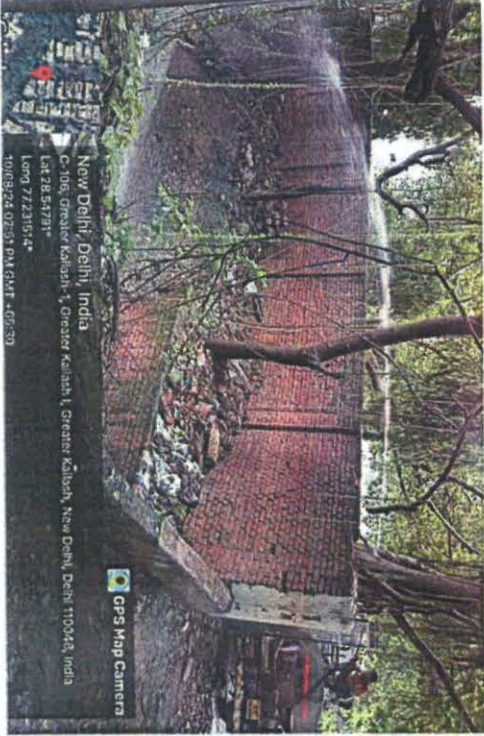
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Dt- 30/08/2024

MI (Coordinator)
South Zone

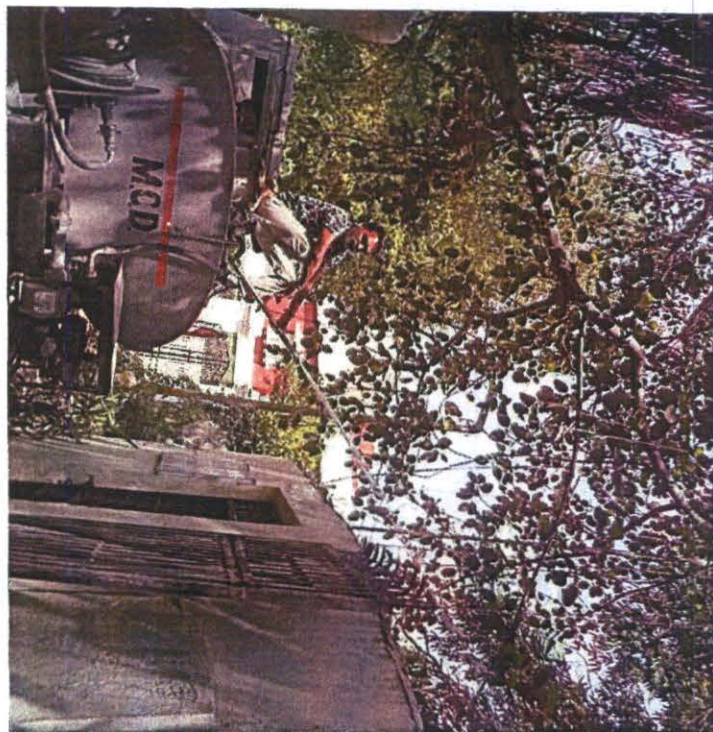
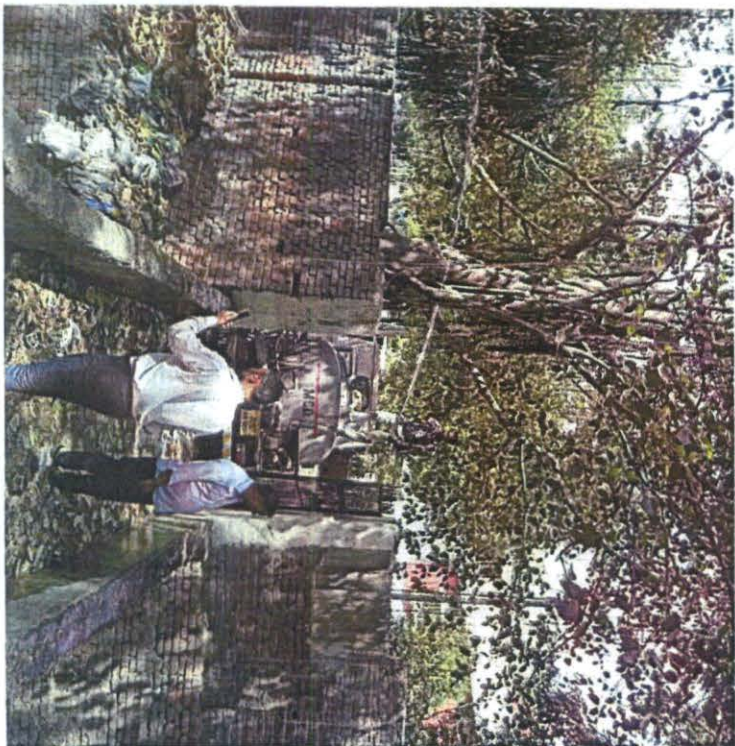
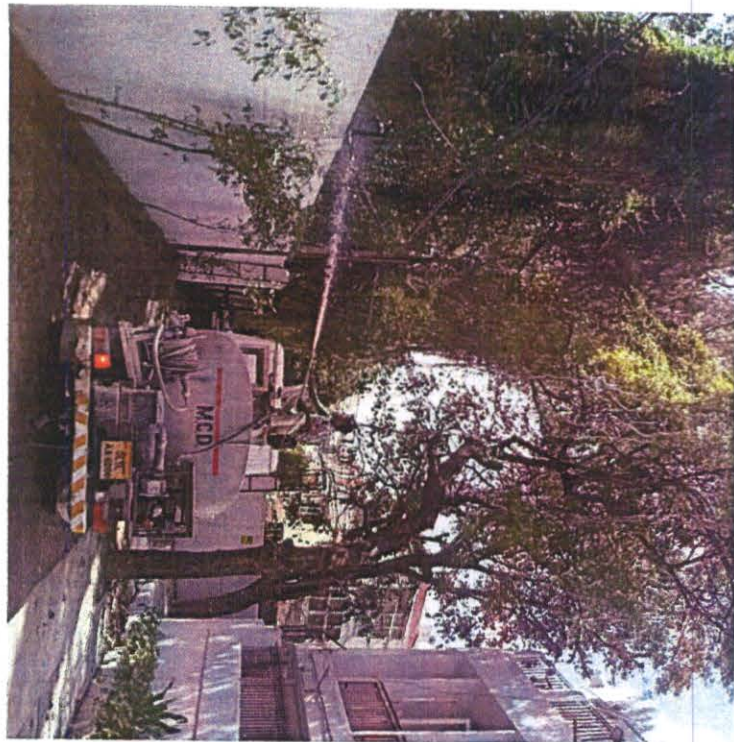
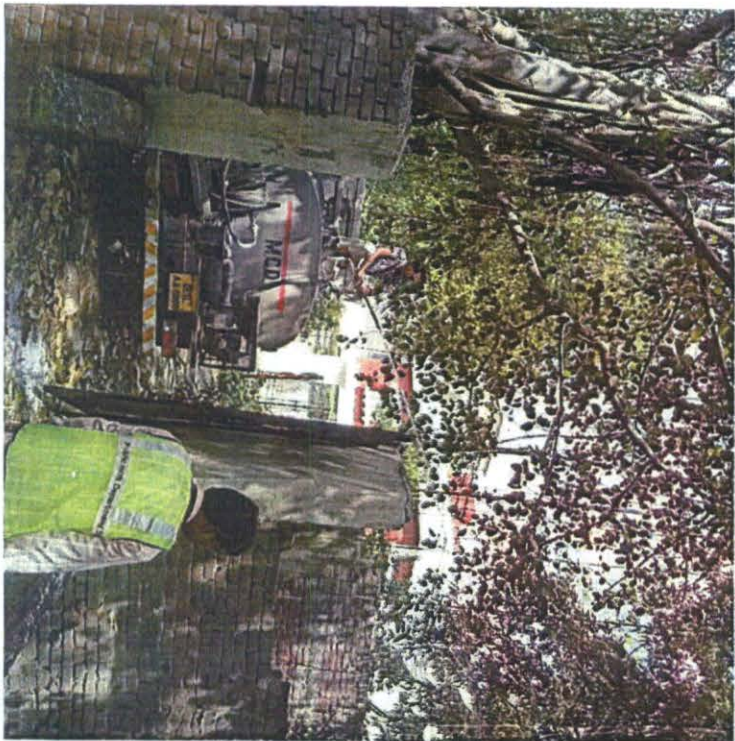
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DT- 10/08/2024.

MI (Coordinator)
South Zone

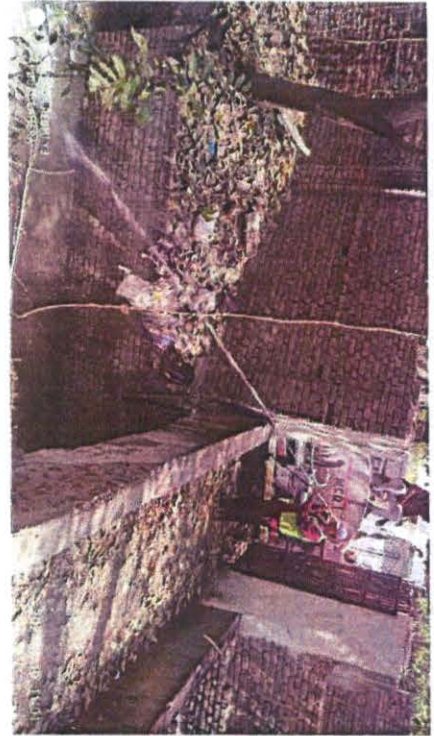
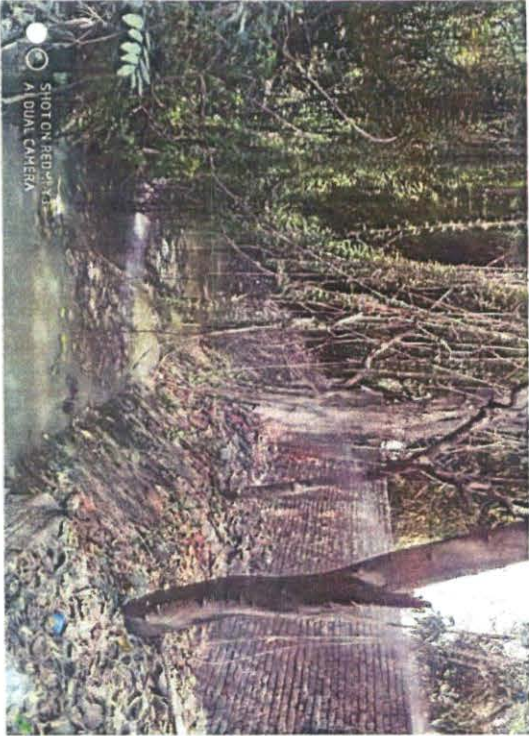
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16/04/2024

MI (Coordinator)
South Zone


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DT- 10/04/2024

[Signature]
 MI (Co-ordinator)
 South Zone



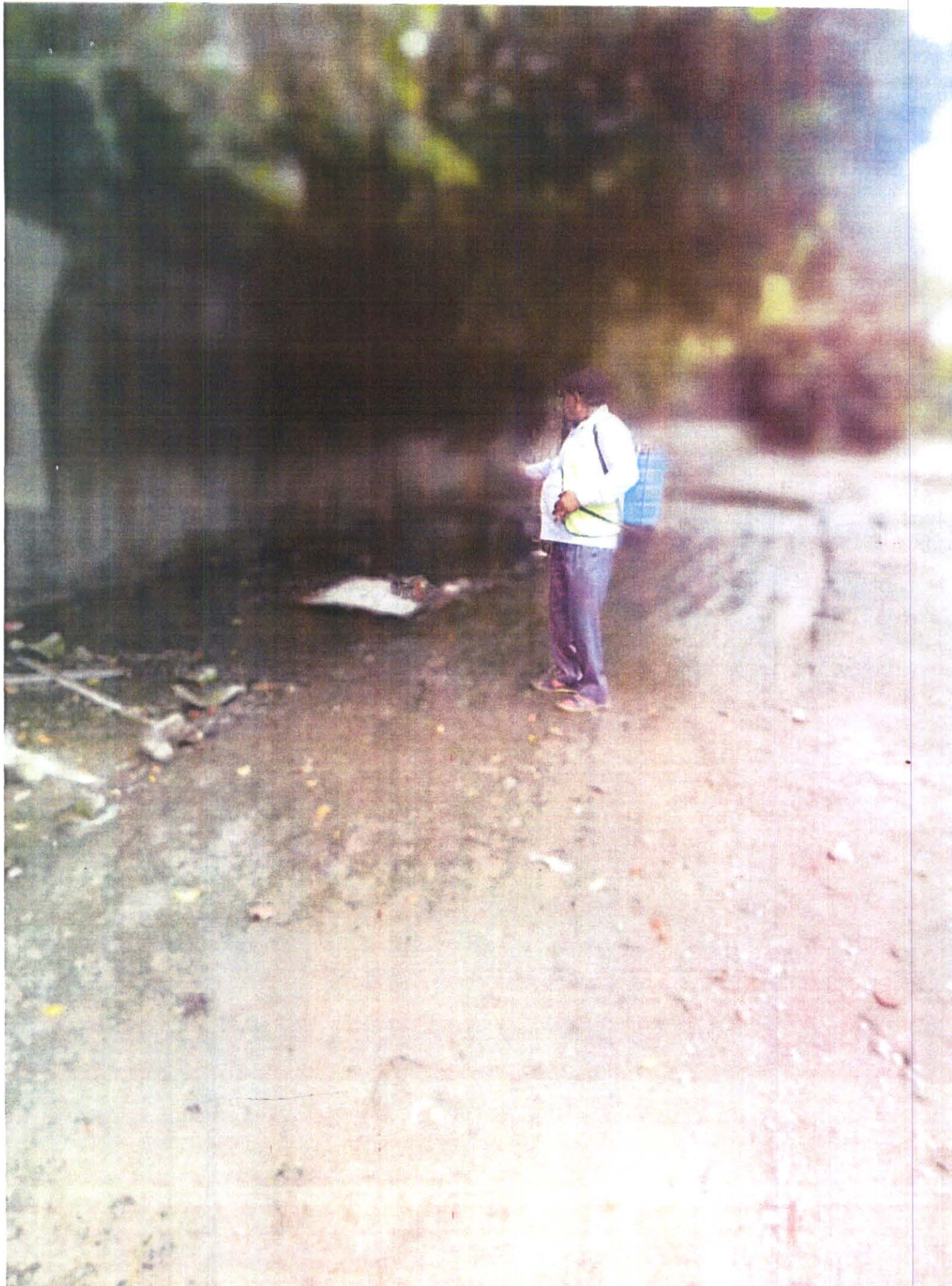
 **GPS Map Camera**

New Delhi, Delhi, India
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Long 77.239065°
14/05/24 11:47 AM GMT +05:30



Google



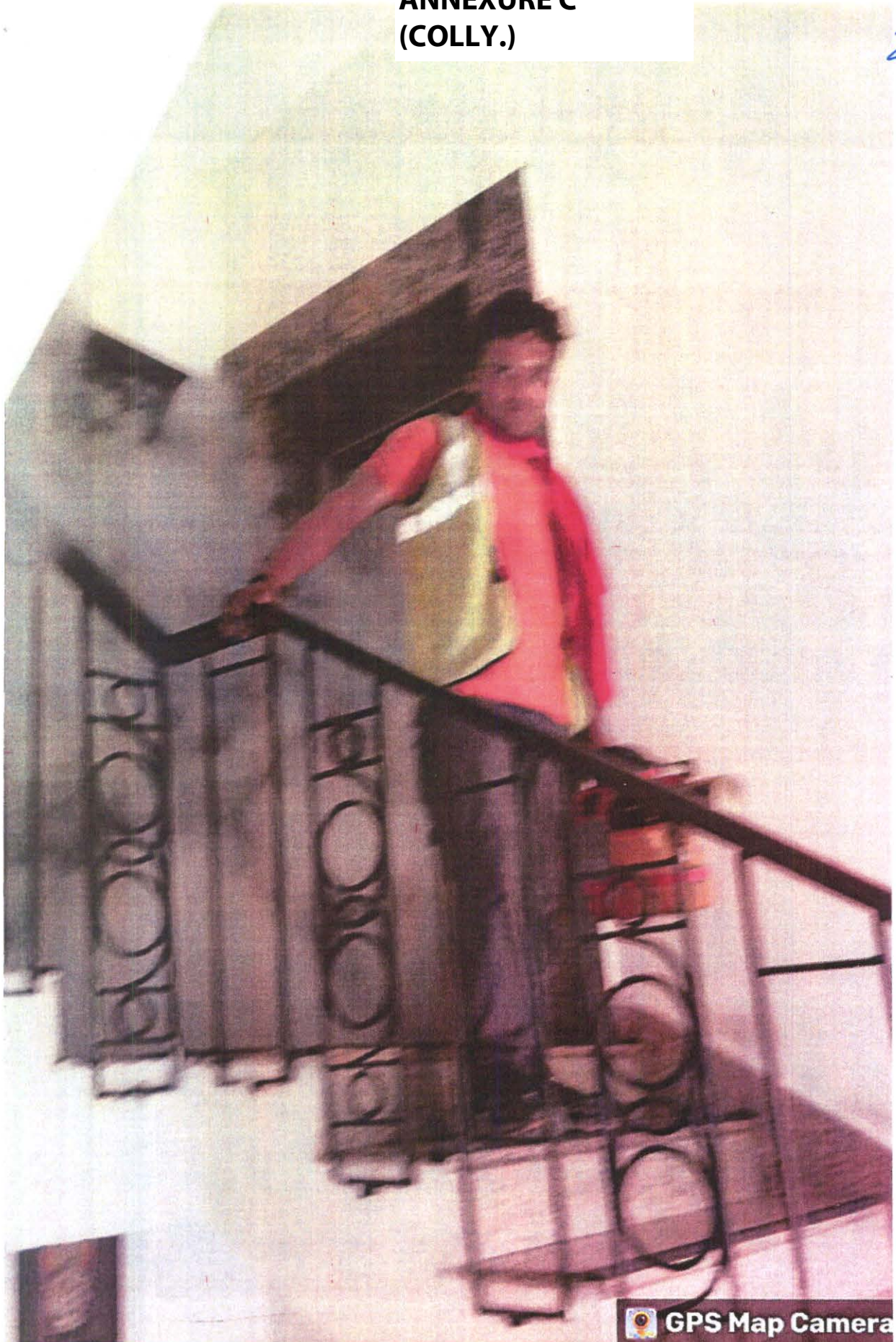












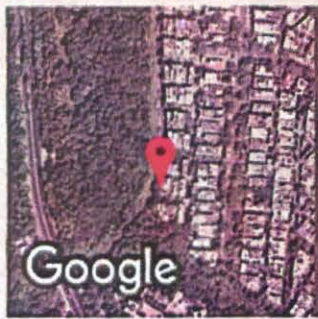
 GPS Map Camera



New Delhi, Delhi, India
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Kailash, New Delhi, Delhi 110048, India
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Long 77.230995°
10/09/24 11:52 AM GMT +05:30



 **GPS Map Camera**



New Delhi, Delhi, India


B266, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi
110048, India

Lat 28.549364°

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10/09/24 11:56 AM GMT +05:30



 GPS Map Camera



New Delhi, Delhi, India

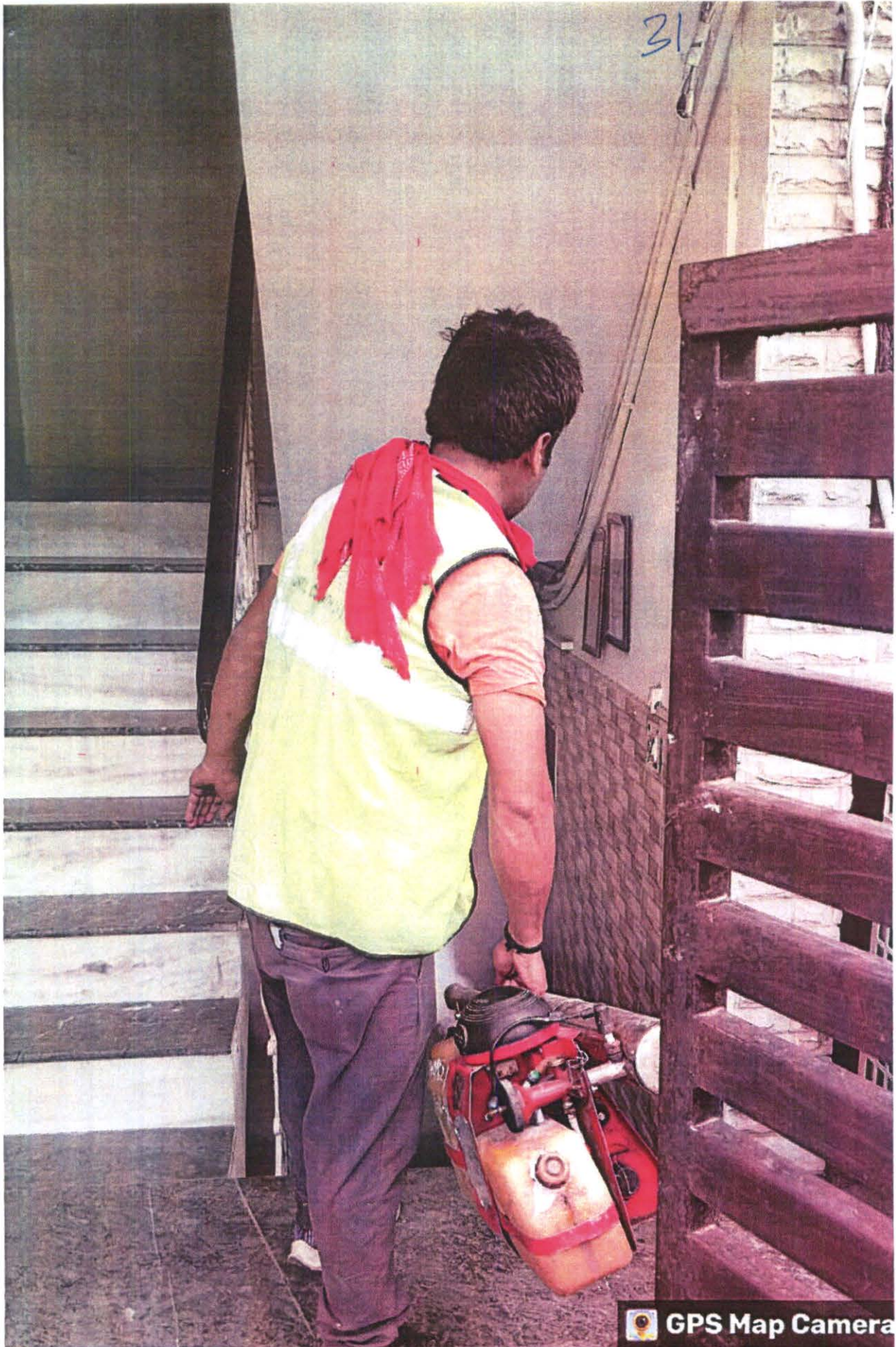
B-104A, Greater Kailash-1, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India

Lat 28.548367°


Long 77.231375°

10/09/24 11:33 AM GMT +05:30

Google



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 **GPS Map Camera**



New Delhi, Delhi, India
B-104A, Greater Kailash-1, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India
Lat 28.548367°
Long 77.231375°
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Google

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 **GPS Map Camera**



New Delhi, Delhi, India

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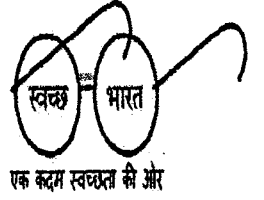
Google

आजीविका

अमृत महोत्सव

Sunayana
09/09/24

DELHI POLLUTION CONTROL COMMITTEE
(ENQUIRY CENTER)
DEPARTMENT OF ENVIRONMENT
GOVT. OF NCT OF DELHI
4TH FLOOR, ISBT BUILDING,
SHARDA GATE, DELHI-110066



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY HEALTH OFFICER
PUBLIC HEALTH DEPARTMENT
GREEN PARK, AURBINDO MARG,
NEW DELHI-110016

NO. DHO/SZ/MCD/2024/D-1211

Dated: 06/09/2024

Subject: Action Taken Report in reference to letter received from In-Charge CMC-II, vide subject "compliance of Hon'ble NGT order, dated 27.05.2024 in OA no. 606/2024".

In reference to subject cited, please find enclosed herewith, detailed Action Taken Report against issue pointed in the above said letter.

Anti mosquito measures by way of spray of insecticide has been adequately undertaken in the drain adjacent to B & S Block, Greater Kailash –I and also in the surrounding area. An awareness among the residents about preventive measures to be taken at the community level against Vector Borne Diseases (VBDs) also disseminated by way of inter-personal communication through breeding checkers, who visited all the localities in the area.

A detailed action taken submitted by Malaria Section of Public Health Department, South Zone is attached herewith for your kind perusal and submission before Hon'ble Court, in this matter.

[Signature]
06/09/2024

Deputy Health Officer
South Zone

Dr. Sanjay Singh
Dr. Harish Chandra/SCZ/...

To.

The In-Charge (CMC-II),
DPCC, Bela Road, Civil Lines, New Delhi

Copy for information:

1. Deputy Commissioner, South Zone
2. Assistant Commissioner, South Zone
3. MHO

T. Goh

MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DY. HEALTH OFFICER
SOUTH ZONE, GREEN PARK, NEW DELHI

No. AMO/SZ/MCD/2024/412

Dated:06/09/2024

Subject: Action Taken report in reference to letter received from In-charge CMC-II on 29.08.2024 vide "Subject Compliance of Hon'ble NGT order dated 27.05.2024 in OA no. 606/2024".

In reference to subject cited, action taken report filled by concerned Malaria Inspector enclosed herewith.

It is submitted that concern Malaria Inspector undertaken Anti Larval Spray on 16.07.24, 10.08.2024 & 30.08.2024 by Power Spray Tanker in the Drain, as well as Anti-Larval measures done by Knapsack Sprayer on 20.07.24, 27.07.24, 24.08.24, 31.08.24 for prevention and control of Mosquitoes breeding in B Block Drain, Greater Kailash (enclosed). Also, cold fog has been done in drain and surrounding areas.

With regard to clean-up/desilting of B Block Drain, Greater Kailash, it is informed that Maintenance Department South Zone has intimated that they have taken the action and ATR has been forwarded to office of In-charge CMC-II, DPCC, Bela Road, Civil Lines, New Delhi-54

Moreover, enforcement action taken by Area Malaria Circle In-charge First Legal Notice was served to agency (JE M, MCD) on 10.04.2024, thereafter, M-challan has been issued to concern agency for timely clean-up/desilting the B Block drain, Greater Kailash on 22.04.2024.

Submitted please.

Enclosure: ATR from Malaria Circle Incharge-173, GK-1.

[Signature]
 06/09/24
Dy. Health Officer
South Zone

[Signature]
MI-Coord./SZ,
MI (Co-ordinator)
South Zone

To,
 In-charge CMC-II,
 DPCC, Bela Road, Civil Lines,
 New Delhi-54

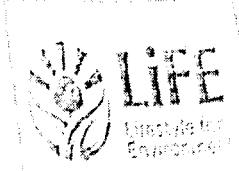
• O/c

Copy for kind information to:

- Dy Commissioner, South Zone
- AC/SZ

[Signature]

ENVIRONMENTAL PROTECTION CONTROL COMMITTEE
 DEPARTMENT OF ENVIRONMENT
 GOVT. OF DELHI
 DEPARTMENTAL OFFICE, ANILAPARK-II, UPPER
 KANUNGI, CIVIL LINES DELHI-110054



Handwritten notes and stamps, including a date stamp '27/09/24' and a signature.

Reference to the order dated 27.05.2024 in OA No-606/2024

Reference to the NGT order dated 27.5.2024 in OA No. 606/2024 (Copy enclosed).
 Reference to the NGT order on the basis of the news item titled "Greater Kailash
 1: Swarms of mosquitoes" appearing in the 'Times of India' dated 22.04.2024. In this
 regard an inspection of this drain in B-Block Greater Kailash-1 alongside the park has been carried out
 on 27.09.24 by DFO's officials and following are the observations during the inspection:
 1. During the inspection swarms of mosquitoes as alleged in the complaint were observed near
 the drainage/garde drain.
 2. The drain was found cleaned and stagnant water and waste dumping observed in the drain due
 to which mosquitoes are breeding in that area near the residence houses.
 3. It is noted that the MCD has installed screen to prevent clogging in drain. There is also a
 concrete wall alongside the drain.
 In view of the above, you are kindly requested to look into the matter and direct the concerned
 authorities to take necessary steps so as to prevent breeding of mosquitoes by regular spraying of
 insecticide and ensure cleaning and de-silting of this drain on priority so that actual status can
 be submitted to the NGT before the next date of hearing i.e 11.09.2024.

[Signature]
 Incharge, CMC

Copy to:

- (1) The Commissioner, Municipal Corporation of Delhi, 4th Floor, Dr. S.P.M. Civic Centre, 1st Road, New Delhi-110002
- (2) The Deputy Health Officer, Municipal Corporation of Delhi, South Zone, Sri Aurobindo

Date - 31/08/2024

Municipal Corporation of Delhi

C/L.

South Zone, Green Park

Ward No - 173, G.K.I

1235
02/9/2024

Subject - MTR of online Complaint (Email) NGIT

Name of Locality	Date of Power Spray Tankers	Date of DBC work	Date of A/L work	Remarks
B Block Walla	10/08/2024	23/07/2024	20/07/2024	
	30/08/2024	31/07/2024	27/07/2024	
		05/08/2024	10/08/2024	
		17/08/2024	24/08/2024	
		24/08/2024	31/08/2024	
		30/08/2024		

Note - उपरोक्त B ब्लॉक G.K.I माले में समय-समय पर A/L का कार्य होता है और साथ ही DBC का कार्य होता रहता है।
 - उपरोक्त स्थान में पावर स्प्रै टैंकर से भी A/L का कार्य कराया जाता है।
 - उपरोक्त जो दिनांक 10/08/24 को J.E Maintenance को नोटिस जारी किया और दिनांक 29/08/24 को एक-चालान नं. 50762 जारी किया जिसकी MATR की कॉपी इस MATR के साथ संलग्न है।
 - दिनांक 29/08/24 को A/L का कार्य किया गया जिसकी MATR की कॉपी साथी संलग्न है।
 - दिनांक 30/08/24 को भी पावर स्प्रै टैंकर से A/L का कार्य कराया गया है।

MIC/S2

Emti/S2

2/9

T. G2

Ravi Kumar Verma
 Asst. Malaria Inspector
 Ward No. 173, G.K.I
 South Zone, MCD

24/8/24

MUNICIPAL CORPORATION OF DELHI

SOUTH ZONE GREEN PARK
WARD NO. 173 GK-1

1235

Dated 02/09/2024

SUBJECT:- ATR OF ONLINE COMPLAINT (EMAIL) NGT

S NO.	NAME OF LOCALITY	DATE OF POWER SPARY TANKERS	DATE OF DBC WORK	DATE OF A/L WORK	REMARKS
1	BLOCK NALA GK-1	10/08/2024 30/08/2024	23/07/2024 31/07/2024 05/08/2024 17/08/2024 24/08/2024 30/08/2024	20/07/2024 20/07/2024 10/08/2024 24/08/2024 31/08/2024	

5. Note:- IN VIEW OF ABOVE AT B BLOCK GK-1 DRANE ANTI-LARVAL WORK HAS BEEN CARRIED OUT TIME TO TIME WITH DEMOSTICE BREEDING CHCKING .
6. N VIEW OF URGENY POWER SPARAY TANKERS ARE ALSO USE FOR ANTI-LARVAL WORK
7. BEFORE THIS ON PAN 05/04/2024 J.E. MAINTANENCE (MCD) HAS BEEN SERVED WITH LEGAL NOTICE AND ALSO ON 22/04/2024 PROSCUTION / CHALAAAN HAS BEEN DONE AGAINST J.E. MAINTANENCE (MCD)

COPY OF ATR ENCLOSED

8. ANTI-LARVAL WORK HAS BEEN CARRIED OUT ON 12/07/2024
9. ON 16/07/2024 ANTI-LARVAL WORK HAS BEEN CARRIED OUT THROUGH POWERS SPRAY TANKERS

TRUE TYPED COPY ON DATED 12/07/2024



38 67
Date - 16/07/2024

Municipal Corporation of Delhi

*14

South Zone, Green Park

WARD No-173, G.K. I

Subject - ATR of online complaint (Email) NGT

Ward/Locality	Date of Power Spray	Remarks
E Block Nalla G.K. I	16/07/2024	—

Note - B Block G.K. I नाले में प्रत्येक शुक्रवार को A/L का कार्य होता है तथा साथ ही DBC का कार्य होता रहता है।

दिनांक 10/04/24 को J.E. Maintenance को नोटिस जारी किया और दिनांक 22/04/24 को एक-लाभान नं० 50762 जारी किया जिसकी मार की कॉपी इस ATR के साथ संलग्न है।

दिनांक 21/07/24 को A/L कार्य किया गया जिसकी ATR की कॉपी संलग्न है।

अनुसार, 11/07/24 को भी पावर स्प्रे टैंकर से A/L का कार्य करवा दिया गया है।

T. G. 2

Ravi Kumar Verma
Area Malaria Inspector
Ward No. 173, G.K. I
South Zone, MCD

MUNICIPAL CORPORATION OF DELHI
SOUTH ZONE GREEN PARK
WARD NO. 173 GK-1

Dated 16/07/2024

SUBJECT:- ATR OF ONLINE COMPLAINT (EMAIL) NGT

S NO.	NAME OF LOCALITY	DATE OF POWER SPARY TANKERS	REMARKS
1	BLOCK NALA GK-1	16/07/2024	

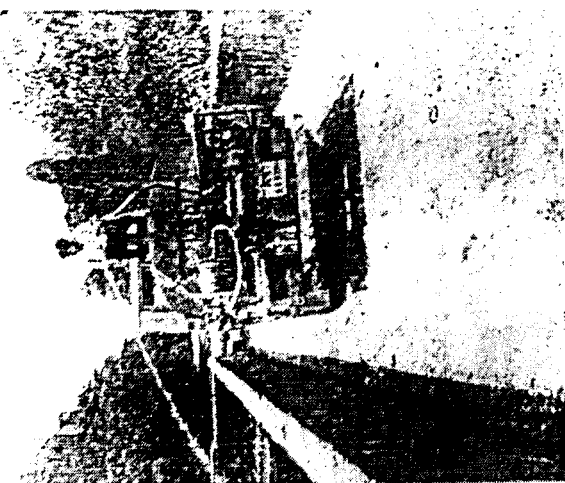
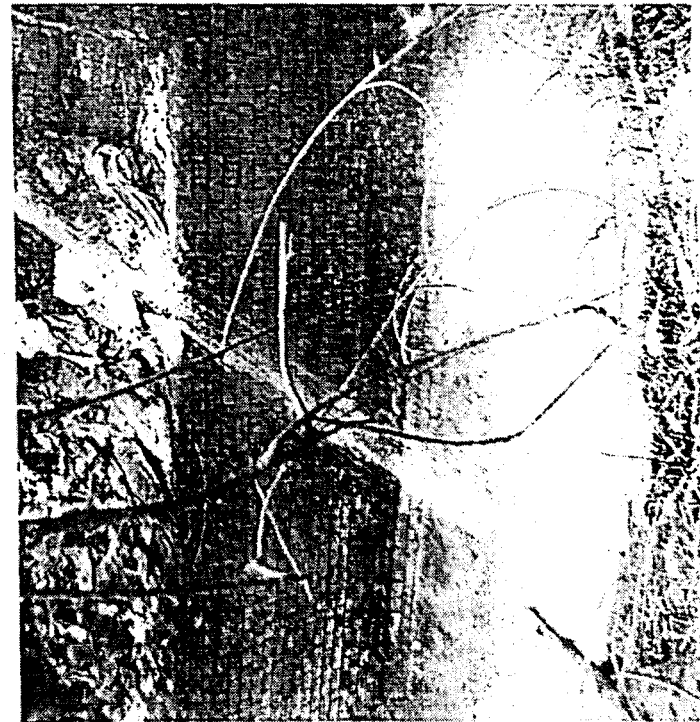
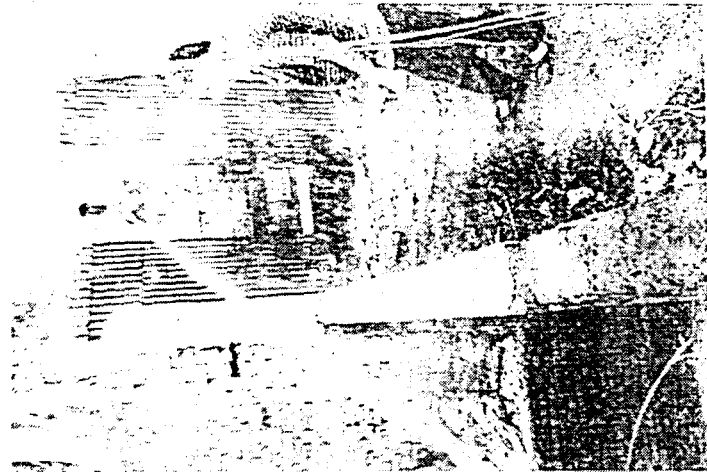
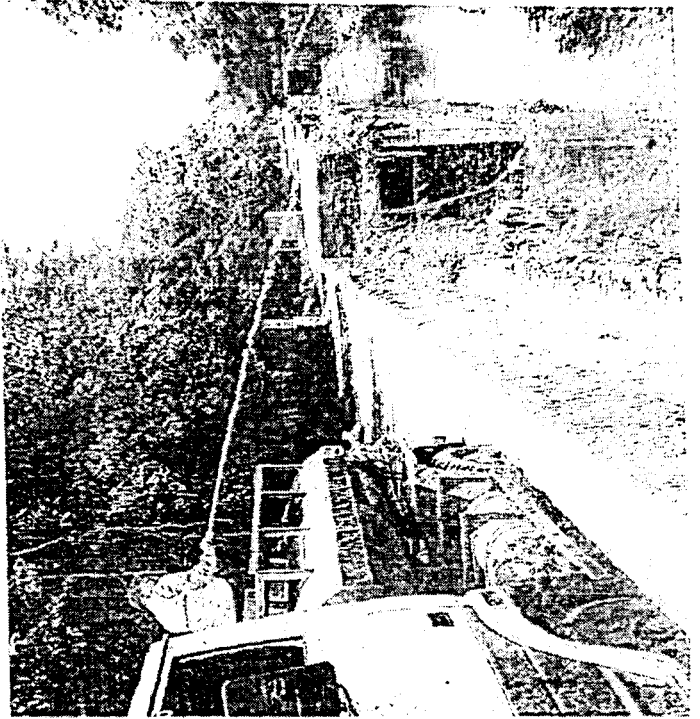
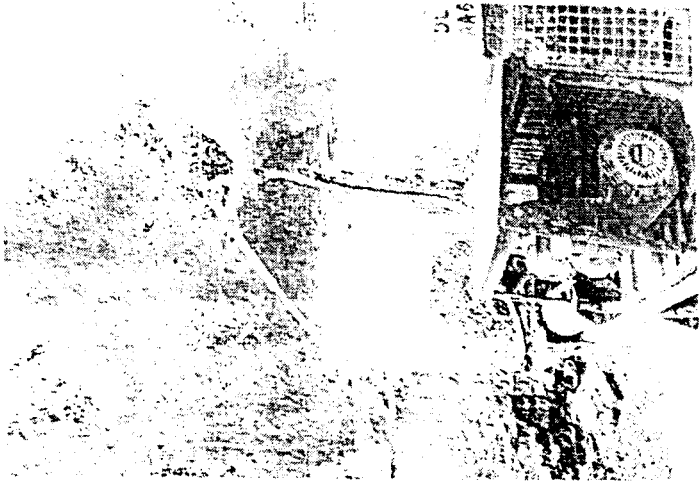
1. Note:- EVERY WEEKS' EVERY WEEKS SATURDAY AT B BLOCK GK-1 DRANE ANTI-LARVAL WORK HAS BEEN CARRIED OUT ALONG WITH DEMOSTICE BREEDING CHCKING .
2. BEFORE THIS ON PAN 05/04/2024 J.E. MAINTANENCE (MCD) HAS BEEN SERVED WITH LEGAL NOTICE AND ALSO ON 22/04/2024 PROSCUTION / CHALAN VIDE NO. 50762 HAS BEEN DONE AGAINST J.E. MAINTANENCE (MCD)

COPY OF ATR ENCLOSED

3. ANTI-LARVAL WORK HAS BEEN CARRIED OUT ON 12/07/2024
4. ON 16/07/2024 ANTI-LARVAL WORK HAS BEEN CARRIED OUT THROUGH POWERS SPRAY TANKERS

TRUE TYPED COPY ON DATED 16/07/2024





Emergency work - 12 Black holes.
2 Black holes - Black hole
A

←

Date - 12/07/2024

Municipal Corporation of Delhi
 South Zone, Green Park
 WARD No - 173, G.K. I

Subject - MCR of online complaint (Email) NGIT

Name of Locality	Date of DBC work	Date of A/C work	Remarks
B Block Nalla	12/07/2024	12/07/2024	—

Note - Above given address DBC work & A/C work has been completed.

12/07/2024

Ravi Kumar Verma
 Asst. Malaria Inspector
 Ward No. 173, G.K. I
 South Zone, MCD

T. G. B. 2

12/07/2024

MUNICIPAL CORPORATION OF DELHI

SOUTH ZONE GREEN PARK
WARD NO. 173 GK-1

Dated 12/0/2024

SUBJECT:- ATR OF ONLINE COMPLAINT (EMAIL) NGT

S NO.	NAME OF LOCALITY	DATE OF POWER SPARY TANKERS	DATE OF DBC WORK	DATE OF A/L WORK
1	BLOCK NALA GK-1	12/07/2024	12/07/2024	20/07/2024 20/07/2024 10/08/2024 24/08/2024 31/08/2024

Note:- Above given address DBC work A/c work has Benn completed

SD/-
RAVI KUMAR VERMA
ASST. MALARIA INSPECTOR
WARD NO,, 173 GK-1
SOUTH ZONE MCD

WARD No-173, G.K.I

Date: 22/04/2024

Subject - ATR Regarding of B Block Nalla (Drain)

Link with T. No. of ATR Date of Issue Date of Receipt	Date of DPC	Legal Action	Remarks
22/04/2024	18/04/2024		Floating Material
22/04/2024	22/04/2024		

नमस्ते - 16/04/2024 के दिनांक 16/04/2024 को एक्टर
 एक्टर के घर से RWA की सुपरवाइजरों में ठहरा कर हिड्डुकार
 का कार्य किया गया है। साथ ही A/C का कार्य RWA की सुपरवाइजरों
 के द्वारा कराया जा रहा है।

2. 3rd maintenance के द्वारा दिनांक 20/04/2024 से
 एक्टर की सड़क की जा रही है जो कि डाउने
 हो चुकी है।

[Signature]
 22/04/24
 Ravikumar
 AMT, 173, G.K.I

T. Goy
[Signature]

MUNICIPAL CORPORATION OF DELHI
SOUTH ZONE GREEN PARK
WARD NO. 173 GK-1

Dated 22/04/2024

SUBJECT:- ATR REAGRNDING OF B BLOCKE DRAIN GK-1

S NO.	NAME OF LOCALITY	DATE OF POWER SPARY TANKERS	DATE OF A/L WORK WITH KNAPSACK PUMP	DATE OF DBC	LEGAL NOTICE	REMMARKS
1	BLOCK NALA GK-1	10/04/2024 16/04/2024	09/04/2024 18/04/2024 22/04/2024	05/04/2024 12/04/2024 18/04/2024 22/04/2024	1 NOTICE	FLOTING MATERIAL FOUND IN BRAN

NOTE: 1. ANTI-LARVAL WORK HAS BEEN CARRIED OUT THROUGH POWER SPRAY TANKER ON 10/04/2024 AND 16/04/2024 WITH ANTI LARVICIDE IN PRESSENCE OF REDIDENT RWAS.

2. CLEANING AND DESILTING OF DRAIN HAS BEEN CARIIED OUT W.E.F. 20.04.2024, BUT STILL SOME CLEANING IS PENDING BY JE MAINTAINANCE.

SD/-
RAVI KUMAR VERMA
ASST. MALARIA INSPECTOR
WARD NO,. 173 GK-1
SOUTH ZONE MCD

TRUE TYPED COPY





insects and spray
on the -1 drain
using power
spray tank
on 30/08/2024
#m
Sahiti Channa
Sahiti Channa



Municipal Corporation of Delhi
Public Health Department
Green Park, South Zone, New Delhi



No. AMO/SZ/2024/D-457

Date:- 09.09.24

INSPECTION NOTE OF DATE 09.09.24

Subject: A inspection against article published in Times of India dated 08.09.24 regarding mosquito menace in R, S and block park, G.K.-1.

The undersigned along with RRT (Rapid response team), South zone has cross checked the drain along R, S and block park, G.K.-1 on date 09.09.24. After inspection it was found that drain is clean and with flow of water. There is no floating material and mosquito breeding in drain. Photographs attached herewith.

It is hereby also clarified that the undersigned along with RRT have been regularly checking all drains of SZ including the drain mentioned above, wherever mosquito breeding noticed, adequate prevention and control measures by way of spray of insecticides being undertaken.

Parul

Dr. Parul Jain
(Zonal Entomologist)
South Zone

Copy to

1. DHO/SZ
2. O/c

leen

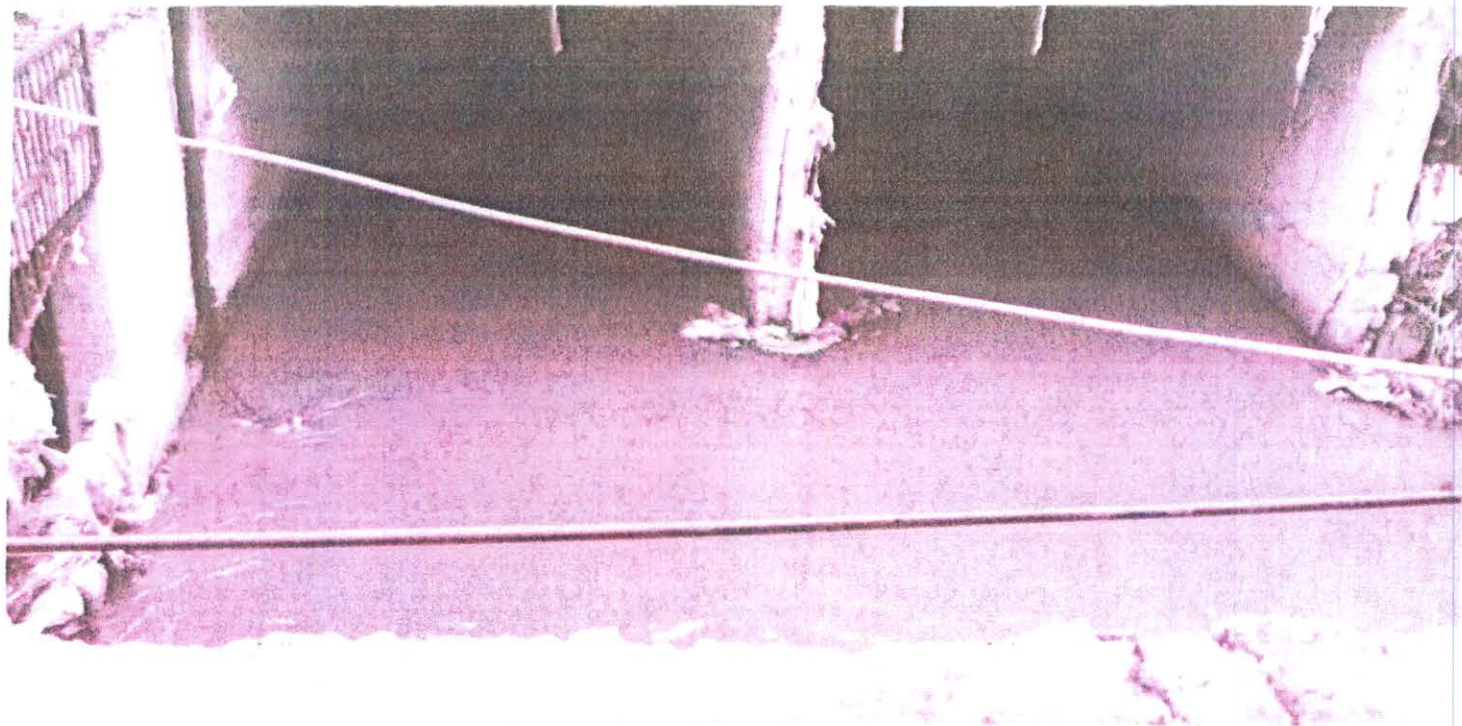
TC
09/09/24

zonal entom

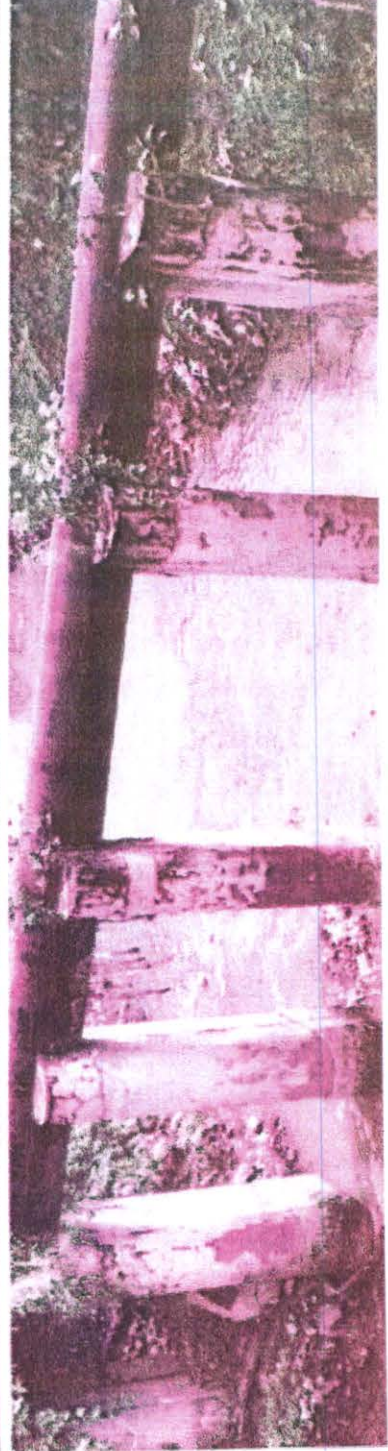
DR. PARUL JAIN
ZONAL ENTOMOLOGIST/MCD

T. Gupta

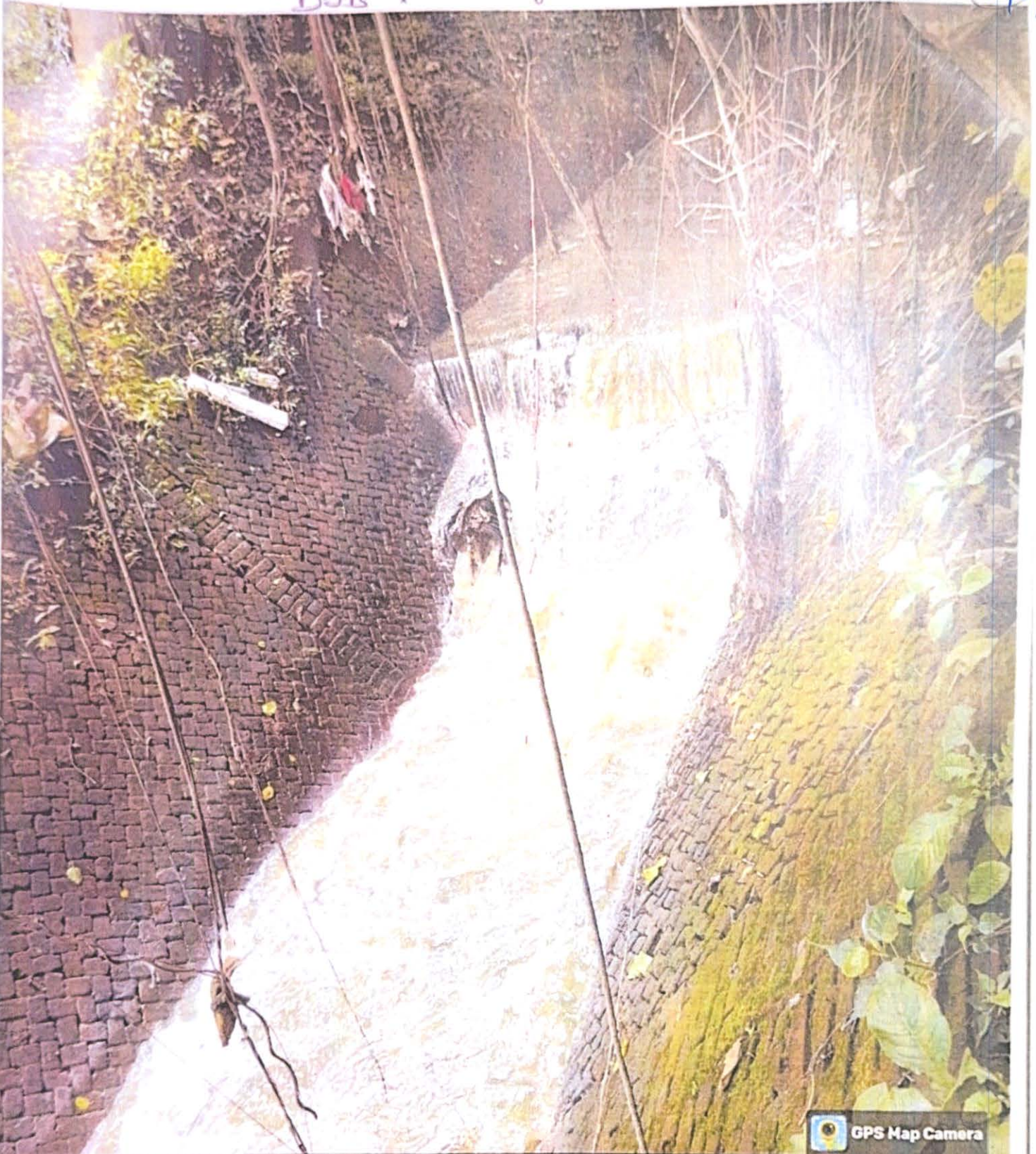
R, S & blocks Parle Cricket



E Block Drain



R+S Nallah showing wall constructed by DJB. Antaresirf (40)



GPS Map Camera



New Delhi, Delhi, India

276-A, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi

110048, India

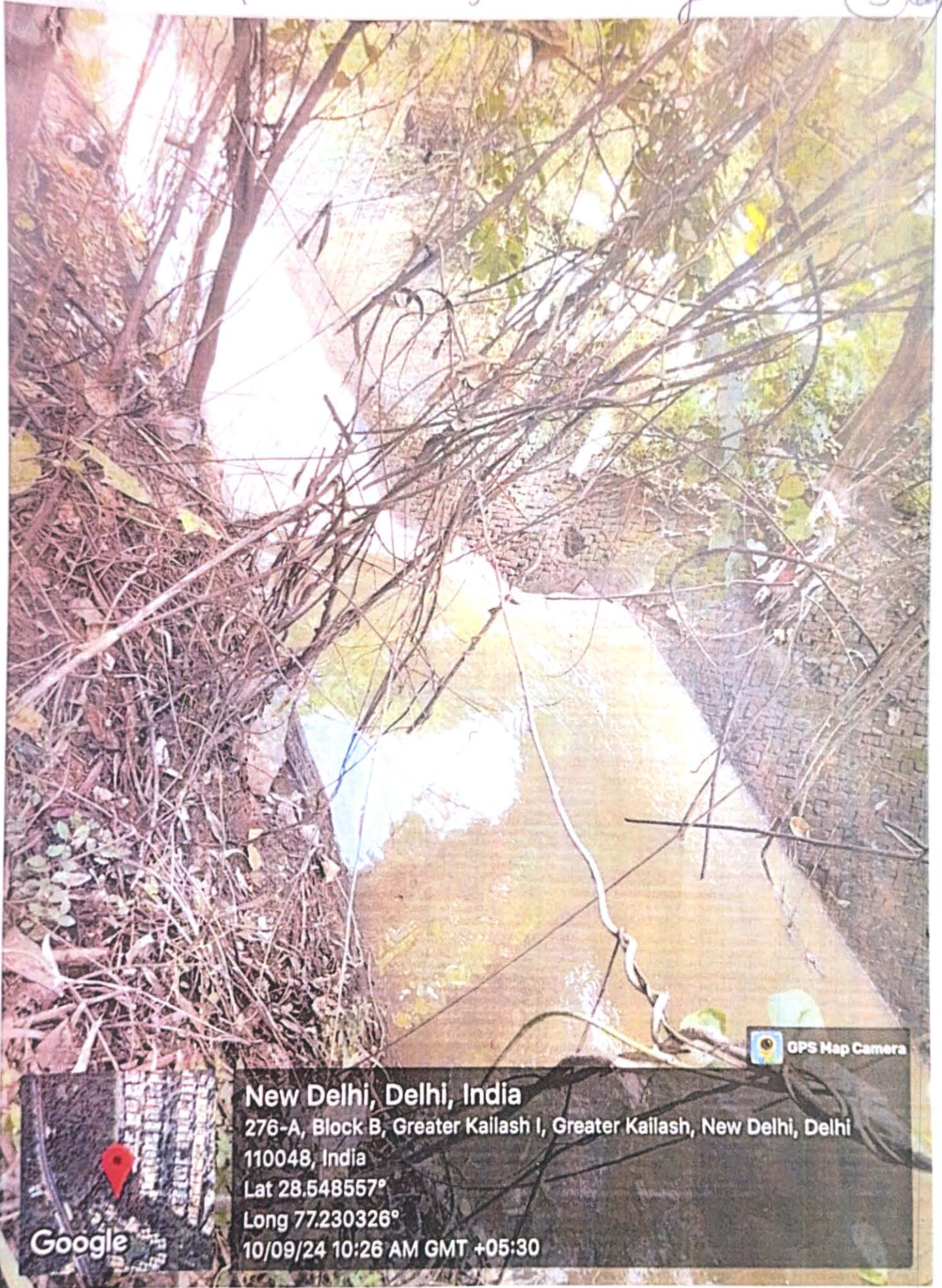
Lat 28.548594°

Long 77.230341°

10/09/24 10:46 AM GMT +05:30

Rt's Nallah after De-silting ANNEXURE

79
(B) Coll



GPS Map Camera

New Delhi, Delhi, India

276-A, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi

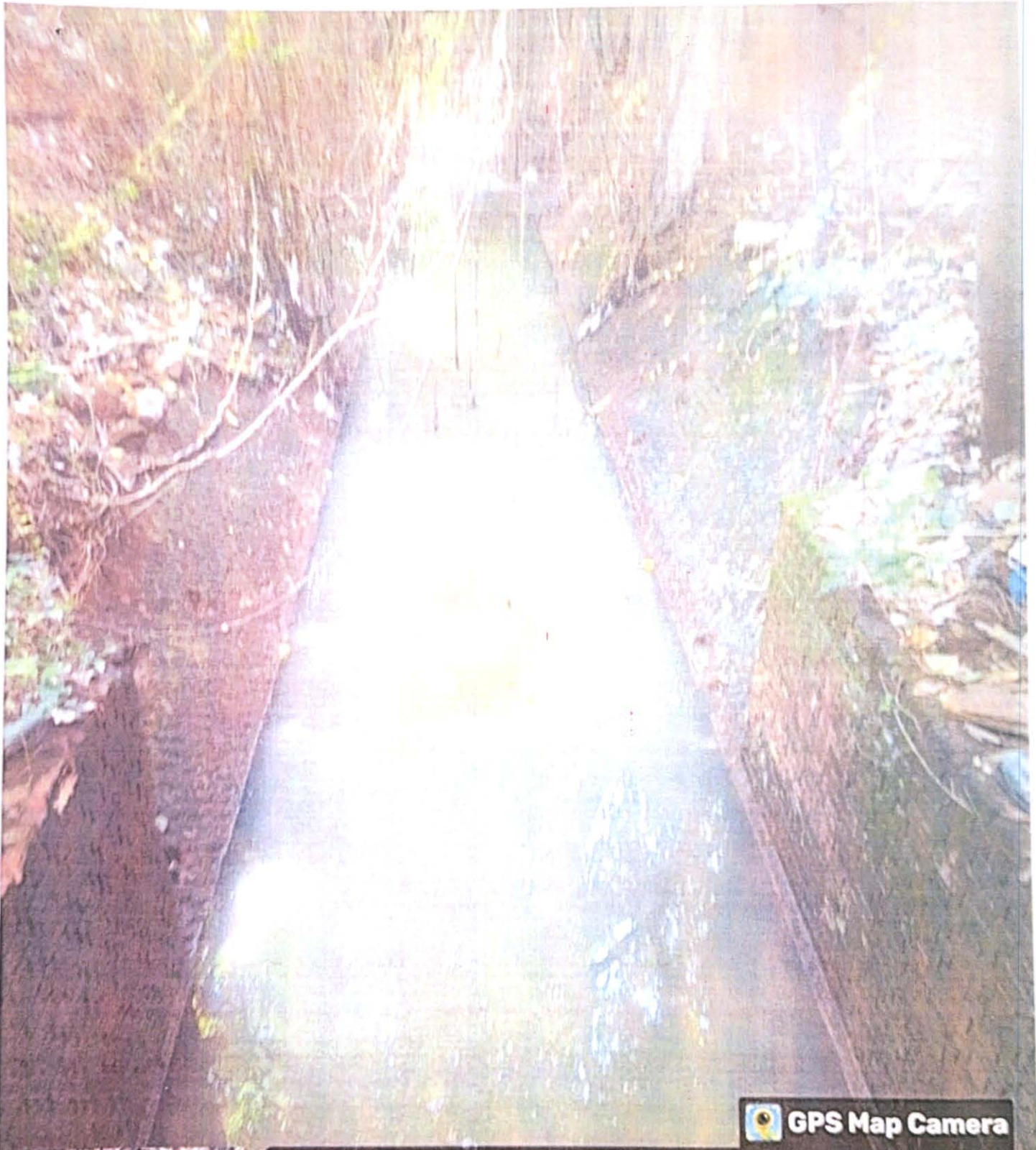
110048, India

Lat 28.548557°

Long 77.230326°

10/09/24 10:26 AM GMT +05:30

Google



 **GPS Map Camera**



New Delhi, Delhi, India
B/111A, Greater Kailash-1, Block B, Greater Kailash I, Greater Kailash,
New Delhi, Delhi 110048, India
Lat 28.54798°
Long 77.231639°
10/09/24 10:24 AM GMT +05:30



GPS Map Camera



New Delhi, Delhi, India
111, Greater Kallash-1, Block B, Greater Kallash I, Greater Kallash, New Delhi, Delhi 110048, India
Lat 28.547689°
Long 77.23137°
08/05/24 11:34 AM GMT +05:30

GK-I Nallah showing Desilting

ANNEXURE

(A) 53
cally



GPS Map Camera

New Delhi, Delhi, India
H65J+VMQ Nandan Park (MCD) Greater Kailash I, Lala Lajpat Rai Rd,
Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India
Lat 28.56° Long 77.231335°
09/08/24 12:03 PM GMT +05:30

Google



GPS Map Camera

New Delhi, Delhi, India
B149, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India
Lat 28.559096°
Long 77.231325°
08/08/24 03:28 PM GMT +05:30





 **GPS Map Camera**

New Delhi, Delhi, India

रोहिनी सै 7, E-11, Shiv Nagar, Block E, Soami Nagar, New Delhi, Delhi 110057, India

Lat 28.542588°

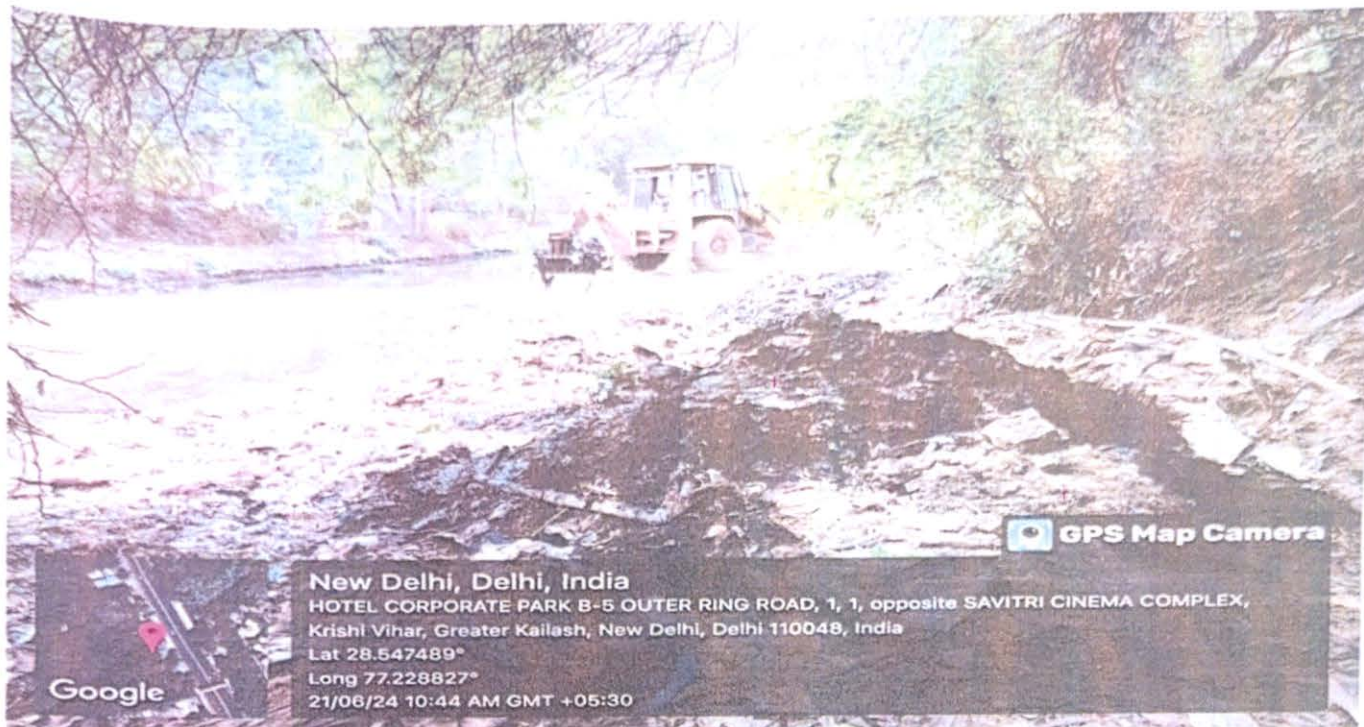
Long 77.226981°

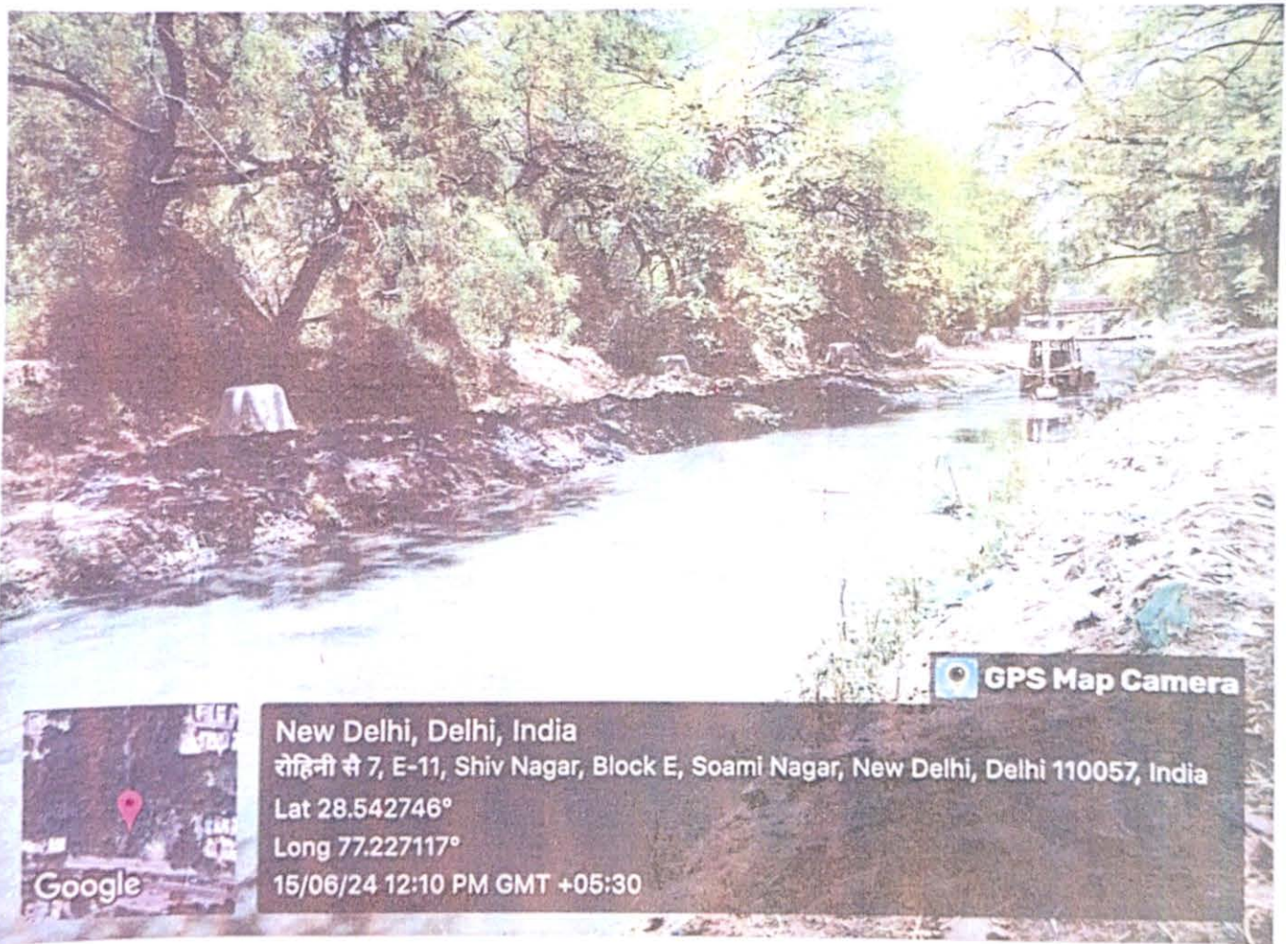
08/08/24 12:06 PM GMT +05:30



Google

2/
In Progress







GPS Map Camera



New Delhi, Delhi, India
B149, Block B, Greater Kailash I, Greater Kailash, New Delhi, Delhi 110048, India
Lat 28.559312°
Long 77.231558°
14/05/24 05:31 AM GMT +05:30

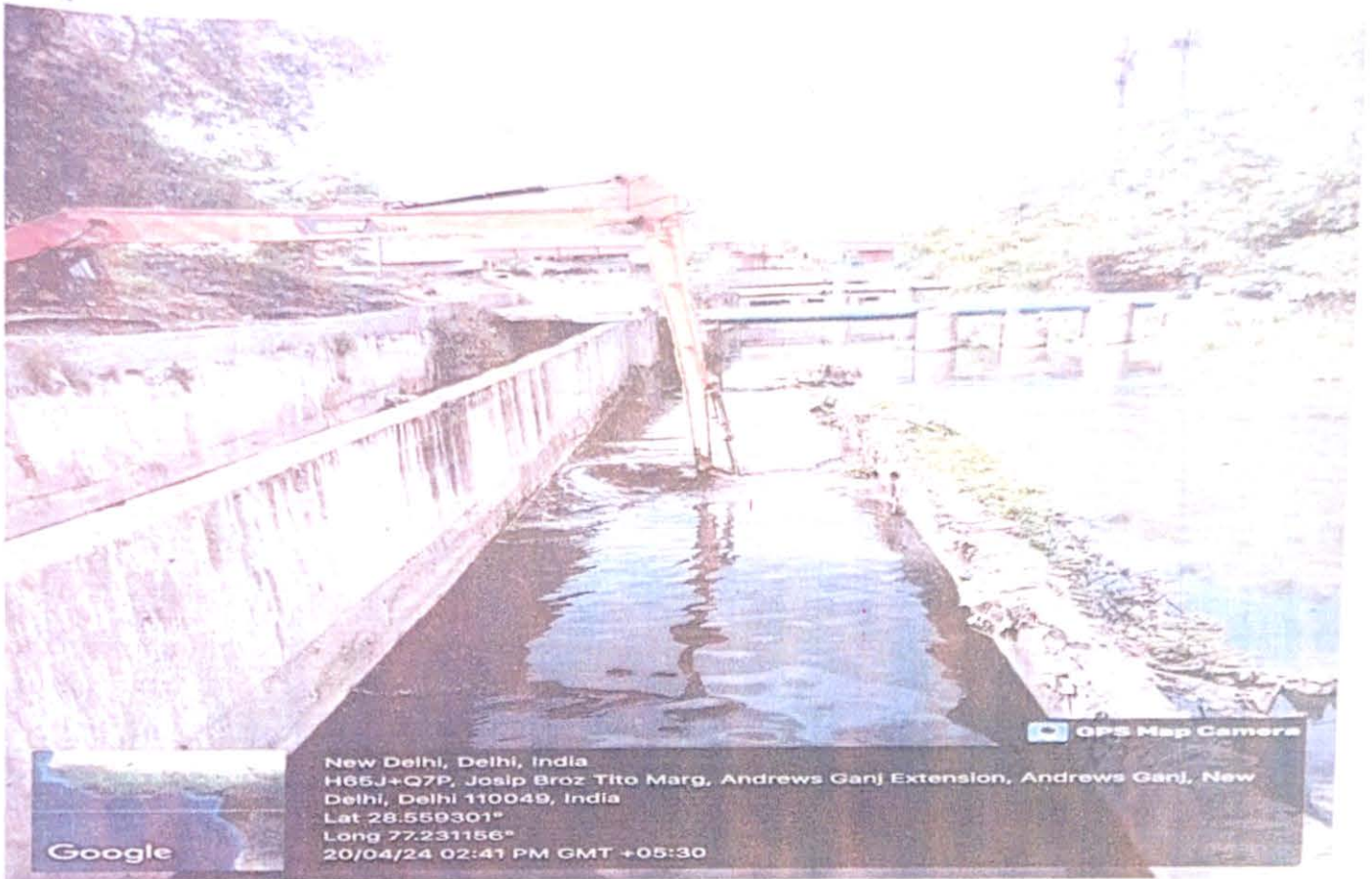


GPS Map Camera



New Delhi, Delhi, India
H65J+Q7P, Josip Broz Tito Marg, Andrews Ganj Extension, Andrews Ganj, New Delhi, Delhi 110049, India
Lat 28.559678°
Long 77.231046°
14/05/24 05:32 AM GMT +05:30

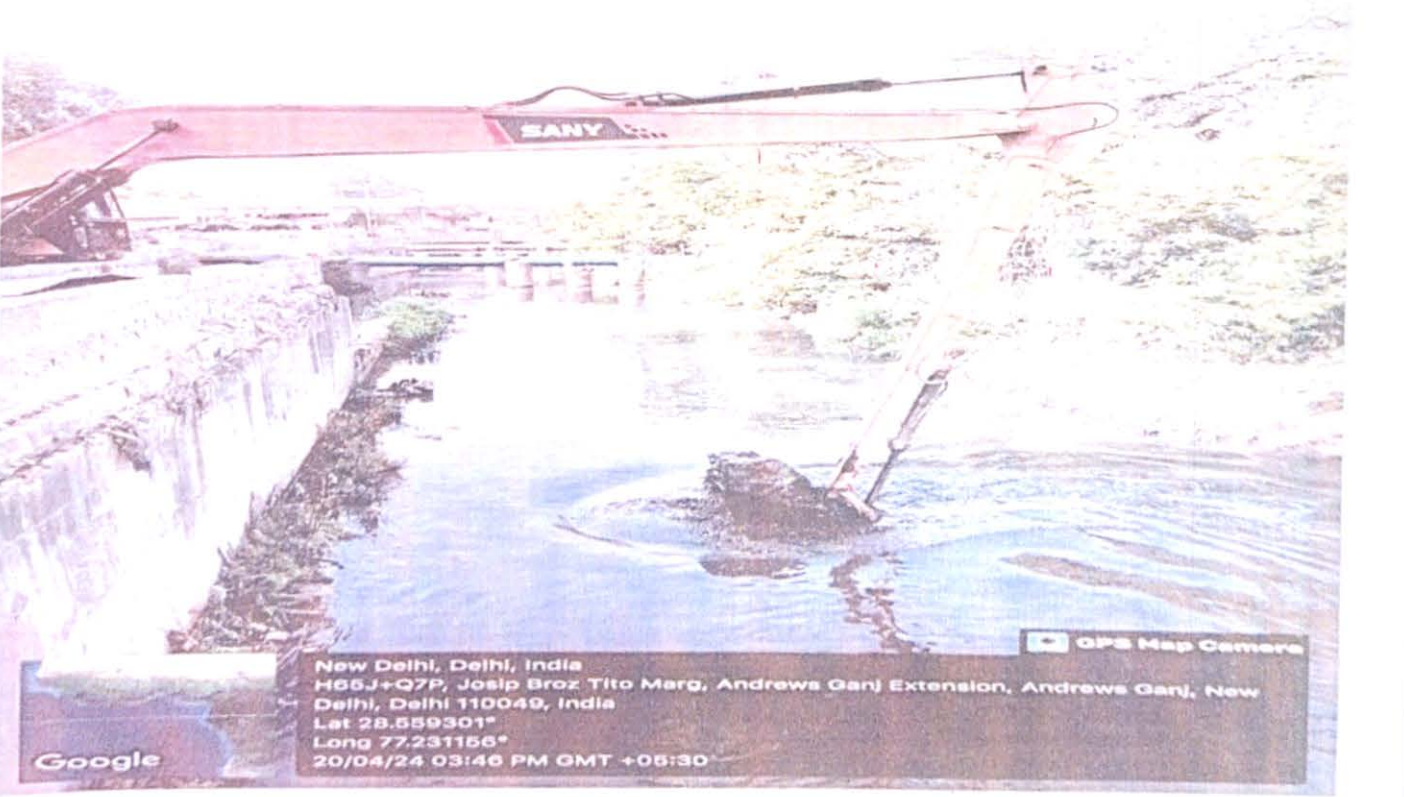




GPS Map Camera

New Delhi, Delhi, India
 H65J+Q7P, Josip Broz Tito Marg, Andrews Ganj Extension, Andrews Ganj, New
 Delhi, Delhi 110049, India
 Lat 28.559301°
 Long 77.231156°
 20/04/24 02:41 PM GMT +05:30

Google



GPS Map Camera

New Delhi, Delhi, India
 H65J+Q7P, Josip Broz Tito Marg, Andrews Ganj Extension, Andrews Ganj, New
 Delhi, Delhi 110049, India
 Lat 28.559301°
 Long 77.231156°
 20/04/24 03:46 PM GMT +05:30

Google